



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-----------------------------|---|--|---|
| MOTION | | | | |
| 1 | WP(C)/2170/2019 WITH LCR | SIDDIQUE ALI MONDAL Versus THE UNION OF INDIA AND 5 ORS. | MR. M A ISLAM MR. A ISLAM MR. J ABDIN | SC, NRC ASSTT.S.G.I. SC, F.T |
| 2 | WP(C)/7695/2022 | SARIFA BEGUM Versus UNION OF INDIA AND 5 ORS | MR. P C DEY | GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 3 | WP(C)/7697/2022 | SAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 4 | WP(C)/7700/2022 | NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 5 | WP(C)/7702/2022 | LAL BHANU BIBI Versus THE UNION OF INDIA AND 6 ORS | MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN M ISLAM | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 6 | WP(C)/7706/2022 | MUSSTT KULSUM BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR. S A AHMED MISS M GOGOI MR F A AHMED | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |

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|-------------------------|-----------------------------|--|--|---|
| 7 | WP(C)/7713/2022 | RUHUL AMIN @ RUHUL ISLAM @ RUHUL AMIR @ RUHUL Versus THE UNION OF INDIA AND 5 ORS | MS. S K NARGIS M. RAHMAN MS. A MESEN | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |
| 8 | WP(C)/7728/2022 | MD. JONAB ALI @ JANAB ALI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS | MD R ISLAM MR D N SARMA S K DAS | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 9 | WP(C)/7729/2022 | MD AFSAR ALI Versus THE UNION OF INDIA AND 5 ORS | MD. I HUSSAIN MD A RAHMAN | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |
| 10 | WP(C)/7738/2022 | MD. SUKUR ALI @ SHUKUR ALI Versus THE UNION OF INDIA AND 5 ORS | MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 11 | WP(C)/7740/2022 | JASIMUDDIN @ JASHIMUDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 12 | WP(C)/7744/2022 | HALAL UDDIN @ HELALUDDIN Versus THE UNION OF INDIA AND 6 ORS | MS F BEGUM MS P DASGUPTA MR S PAUL | DY.S.G.I. |
| 13 | WP(C)/7745/2022 | MD. SAMIR UDDIN Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 14 | WP(C)/7746/2022 | MUSSTT NURJAHAN NESSA Versus THE UNION OF INDIA AND 7 ORS | MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 15 | WP(C)/7747/2022 | MAKADDISH @ MOKADDES ALI Versus THE UNION OF INDIA AND 6 ORS | MS. D GHOSH MR. M AHMED OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 16 | WP(C)/7752/2022 | RITA GHOSE Versus UNION OF INDIA AND 6 ORS. | MR. A GANGULY MR. A DUTTA MR. A DHANUKA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| <u>ADMISSION</u> | | | | |
| 17 | WP(C)/190/2019 WITH LCR | SULTAN MAMUD @ SULTAN ALI Versus THE STATE OF ASSAM AND 5 ORS | MR. P P DAS | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 18 | WP(C)/1259/2019 WITH LCR | AYUB ALI Versus THE UNION OF INDIA AND 7 ORS. | MRS R BEGUM MR. J AHMED MR. P RAHMAN | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 19 | WP(C)/2305/2019 WITH LCR | RUPJAN NESSA @ RUPJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |

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| 20 | WP(C)/2312/2019 WITH LCR | FULCHAN ALI @ PHUL CHAND ALI Versus THE UNION OF INDIA AND 5 ORS. | MR. A M KHAN MR. R ALI | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 21 | WP(C)/2313/2019 WITH LCR | NEPAL MAZUMDAR Versus UNION OF INDIA AND 4 ORS. | MR G P BHOWMIK MR. B CHOWDHURY MRS. M HORE MS M KALITA | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 22 | WP(C)/2348/2019 WITH LCR | UMA MAULIK @ UMA RANI MAULIK Versus THE UNION OF INDIA AND 5 ORS. | MR. S D PURKAYASTHA MR. C PHUKAN | SC, NRC ASSTT.S.G.I. SC, F.T |
| 23 | WP(C)/2350/2019 WITH LCR | ABDUL AZIZ Versus THE UNION OF INDIA AND 7 ORS. | MS. D GHOSH MR. M AHMED MR SAURADEEP DEY | ASSTT.S.G.I. SC, F.T SC, NRC SC, ECI |
| 24 | WP(C)/2353/2019 WITH LCR | NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS. | MR. S A AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 25 | WP(C)/2909/2019 WITH LCR | NASIDA BEGUM @ NASIDA NESSA Versus THE UNION OF INDIA AND 5 ORS. | MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 26 | WP(C)/9501/2019 WITH LCR | MD. ABUL ALI ALIAS ABUL HUSSAIN ALIAS ABUL SHEIKH Versus UNION OF INDIA AND 6 ORS. | MR. B J MUKHERJEE MS R SAHA | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 27 | WP(C)/3514/2022 WITH LCR | IATAN NESSA @ IYATUN NESSA Versus THE UNION OF INDIA AND 7 ORS | MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 28 | WP(C)/5693/2022 FIXED, WITH LCR | RAHIM ALI @ MD. ROHIM ALI Versus THE UNION OF INDIA AND 5 ORS | MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |

ORDERS

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|----|---|---|--|--|
| 29 | I.A.(Civil)/627/2019 WITH PIL/44/2010 (D/O) in PIL/44/2010 | POLICY GROUP FOR PEOPLES RIGHT AND ANR. Versus THE STATE OF ASSAM AND ORS | MR. P K GOSWAMI MS. S CHAKRAVARTY | GA, ASSAM |
| 30 | I.A.(Civil)/1939/2022 WITH LCR 2 NOS. in WP(C)/2648/2022 | JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS. | MR S DEY MS. D GHOSH MS. P NEOG MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| | WITH WP(C)/2648/2022 | JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS | MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



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[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------|--|--|--|
| MOTION | | | | |
| 1 | WP(C)/628/2021 B/O | MD. GAHAN CHA ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR A ALI MS. M KHATUN MS D DEORI | SC, CO OP MR. T ISLAM |
| | WITH | | | |
| 2 | WP(C)/20/2021 | MD. GAHAN CHA ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR A ALI MS. M KHATUN MS D DEORI | SC, CO OP MR. T ISLAM (r-5) MS K DAS (r-5) |
| 3 | Cont.Cas(C)/641/2022 | DEBEN TALUKDAR Versus DIGANTA BARUA AND ANR | MR. J SARMAH | |
| 4 | Cont.Cas(C)/710/2022 | HYDAR ALI RYMBAI Versus MUKUT KEMPRAI | MR. R ALI H A AHMED MR A S SK | |
| 5 | Cont.Cas(C)/711/2022 | SUDIP KR DHAR AND 13 ORS Versus RAKESH AGARWAL, IAS AND ANR | MR D KALITA MR. U K NAIR | |
| 6 | WP(C)/6789/2022 FIXED | SHAH NEWAZ NOBI Versus THE STATE OF ASSAM AND 3 ORS | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPTT. |
| 7 | WP(C)/7018/2022 FIXED | AJAY DAS Versus THE UNION OF INDIA AND 2 ORS | MR. D GOGOI MR. R BORA | MR. A K DUTTA (C.G.C., R1-R3) DY.S.G.I. |
| 8 | WP(C)/7237/2022 FIXED | PRABHAT CHOUDHARY Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS | MR. S BORA MS J RAJKUMARI | SC, A S H B |
| 9 | WP(C)/7392/2022 | MOMOTA SUKLABAIIDYA Versus THE STATE OF ASSAM AND 3 ORS | MR. U N CHATTRY MR. O LASKAR | GA, ASSAM |
| 10 | WP(C)/7682/2022 | DR RAJEEV T.P. Versus THE GOVT OF ASSAM AND 2 ORS | MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA | SC, HEALTH |

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| 11 | WP(C)/7696/2022 | NILAKANTHA DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS | GA, ASSAM |
| 12 | WP(C)/7707/2022 | RAJAT CHOUDHURY AND 10 ORS Versus THE SILCHAR DEVELOPMENT AUTHORITY AND 4 ORS | MR. U N CHATTRY MR. O LASKAR | GA, ASSAM SC, FINANCE |
| 13 | WP(C)/7710/2022 | DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS | MR B D DAS MR H K SARMA B B HUSSAIN | SC, PWD |
| 14 | WP(C)/7716/2022 | TAPAN SAHA Versus THE STATE OF ASSAM AND 2 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR | GA, ASSAM SC, REVENUE |
| 15 | WP(C)/7720/2022 | PURNANADA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS. | MR. P S BISWAS MS. R DEVI | GA, ASSAM SC, REVENUE |
| 16 | WP(C)/7722/2022 | SHAH JAHANGIR ALOM Versus THE STATE OF ASSAM AND 4 ORS. | MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM | SC, P AND R.D. GA, ASSAM |
| 17 | WP(C)/7730/2022 | TUN TUN BORA Versus THE STATE OF ASSAM AND ORS. | MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM | GA, ASSAM |
| 18 | WP(C)/7739/2022 | SARIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR. S BIKASH MR. D BHUYAN | GA, ASSAM |
| 19 | WP(C)/7754/2022 | BIREN DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN D. HUSSAIN | SC, AG (A AND E) SC, P W D SC, FINANCE |
| 20 | WP(C)/7755/2022 | SANJIB MUDOI Versus THE STATE OF ASSAM AND 3 ORS | MR P R SARMA MR D MEDHI B ALI SK | GA, ASSAM SC, EXCISE DEPTT. |
| 21 | WP(C)/7758/2022 | SAZIDA YEASMIN BARBHUIYA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS | MR. S ROY MR. M H LASKAR M. HOSSAIN | SC, APDCL |
| 22 | WP(C)/7759/2022 | LATUMANI THAKURIA DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI MR. L LIKHASE SANGTAM | GA, ASSAM SC, AG |
| 23 | WP(C)/7760/2022 | MALABIKA DAS Versus THE STATE BANK OF INDIA AND 10 ORS | MR. C S HAZARIKA MR. K BHATTACHARJEE MS B TALUKDAR MS. P P DAS | |
| 24 | WP(C)/7763/2022 | JAGANNATH DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. M J BARUAH MS B MAJUMDER MS M NEOG | GA, ASSAM SC, PWD |
| 25 | WP(C)/7765/2022 | AMRIT GOGOI Versus THE STATE OF ASSAM AND 2 ORS | MR. S ISLAM MR A HAWARI | SC, HEALTH |
| 26 | WP(C)/7766/2022 | PABITRA KUMAR PATHAK Versus THE STATE OF ASSAM AND 31 ORS. | MS S CHAKRABORTY | GA, ASSAM |
| 27 | WP(C)/7768/2022 | BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | GA, ASSAM SC, EXCISE DEPTT. |

ORDER (STAY VACATING)

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| 28 | I.A.(Civil)/2099/2022 in WP(C)/486/2021 | THE UNION OF INDIA AND 4 ORS Versus NO. 130812481,CONST/GD SHRIRAM CHOURIYA | | MRS D BORAH |
| | WITH WP(C)/486/2021 | NO. 130812481,CONST/GD SHRIRAM CHOURIYA Versus THE UNION OF INDIA AND 4 ORS | MR. R K TALUKDAR MR. D BORAH | ASSTT.S.G.I. |
| | | ADMISSION | | |
| 29 | WP(C)/812/2019 | CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR. B P BORAH MR. R C SAIKIA MR. L K BORAH | GA, ASSAM |
| 30 | WP(C)/246/2021 | ARUNIMA DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS | MD M S ALI | GA, ASSAM MR. N BORAH (R-5) MR H MAZUMDER (R-5) SC, REVENUE |
| 31 | WP(C)/277/2021 | RITUMONI DEKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MR. K H SAIKIA | GA, ASSAM SC, REVENUE SC, FINANCE |
| 32 | WP(C)/999/2021 | JAGAN VETHA KUMAR @ T JEGAN VETHA Versus THE UNION OF INDIA AND 2 ORS | MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR | MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I. |
| 33 | WP(C)/1032/2021 | JONY NARZARY Versus THE UNION OF INDIA AND 3 ORS | MR. B K BHATTACHARJEE MS. D SHARMA MS. N BARMAN MS. P SAHA | MR. S S ROY ASSTT.S.G.I. |
| 34 | WP(C)/2021/2021 WP(C) 991/2021(D/O) | DIMPAL DAS AND 2 ORS Versus THE UNION OF INDIA AND 8 ORS | MR. K R PATGIRI MS. C DAS MS. P CHAKRABORTY | MR. K GOGOI ASSTT.S.G.I. |
| | WITH WP(C)/2223/2021 | ANGAD CHAUHAN Versus THE UNION OF INDIA AND 8 ORS | MR A V SINGH MR P R BORA MR W R MEDHI | MR H GUPTA ASSTT.S.G.I. |
| 36 | WP(C)/2087/2021 | PURNA BASUMATARY AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS | MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS | ASSTT.S.G.I. |
| 37 | WP(C)/2216/2021 | GS 182858 M JUNIOR ENGINEER (E AND M) MANE NARAYAN HINDURAO AND 9 ORS. Versus THE UNION OF INDIA AND 10 ORS. | MR. P MAHANTA MS. P SAHARIA | ASSTT.S.G.I. |
| 38 | WP(C)/2244/2021 | KALPANA DEVI Versus THE UNION OF INDIA AND 5 ORS | MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH | MR. K GOGOI MR. C K S BARUAH (R-6) ASSTT.S.G.I. |
| 39 | WP(C)/3587/2021 | KAVASKAR K Versus THE UNION OF INDIA AND 3 ORS | MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR | ASSTT.S.G.I. |
| 40 | WP(C)/3957/2021 | SUJIT KUMAR YADAV Versus THE UNION OF INDIA AND 8 ORS. | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA | MR. B CHAKRAVARTY (r-5 to 9) ASSTT.S.G.I. |
| 41 | WP(C)/5521/2021 | NIRMALA RONGHANGPI Versus THE STATE OF ASSAM AND 9 ORS | MR H TALUKDAR | SC, PNRD GA, ASSAM SC, AG MR. S K MEDHI MR. A K SAHEWALLA (r-9, 10) MR. W SHARMA (r-9, 10) MR P GOGOI (r-9, 10) SC, KARBI ANGLONG SC, FINANCE |
| 42 | WP(C)/5531/2021 | MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS | MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER | MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I. |

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| 43 | WP(C)/7157/2021 | BIPUL CH DOLOI AND 407 ORS Versus THE STATE OF ASSAM AND 21 ORS | MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI | SC, P AND R.D. SC, FINANCE |
| 44 | WP(C)/3838/2022 FIXED | DR. PRABHAS CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. M K SARMA MR. R M DEKA MR. D J DAS | SC, AG SC, HEALTH |
| 45 | WP(C)/5268/2022 FIXED | SMT. BINA PANI DEORI Versus THE STATE OF ASSAM AND 3 ORS. | J U AHMED MR. R K MUSHAHARY MR S R NAWAZ | SC, WPT AND BC SC, FINANCE |
| ORDERS | | | | |
| 46 | Cont.Cas(C)/7/2021 FIXED | SMTI. ANITA SINGHA Versus M S MANIVANNAN, IAS AND ANR | MR. A M S MAZUMDER MR. A A R KARIM | MRS. D DAS BARMAN (R-2) MR. A PHUKAN |
| 47 | I.A.(Civil)/3259/2022 in WP(C)/3181/2022 | SARIFAT ALI Versus THE STATE OF ASSAM AND 11 ORS. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | SC, SEC. EDU. SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE SC, TREASURY |
| | WITH WP(C)/3181/2022 | SARIFAT ALI Versus THE STATE OF ASSAM AND 11 ORS. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | SC, SEC. EDU. SC, AG (A AND E) SC, P AND R.D. MS. A HUSSAIN MR R ISLAM MS M DEKA SC, TREASURY SC, FINANCE |
| 48 | WP(C)/5345/2022 | DEBESH CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS. | MS. N GOGOI MR S K SAHA | GA, ASSAM SC, PF |
| 49 | WP(C)/5435/2022 | NASIMA BEGUM B K AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS | MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED | ASSTT.S.G.I. |
| 50 | WP(C)/6305/2022 | DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS. | MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER | SC, P AND R.D. SC, APSC MR S BORTHAKUR (r-9,11,15,16) MR. D GOGOI (r-9,11,15,16) |

STAY MATTERS

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|----|-----------------|---|--|----------------------------------|
| 51 | WP(C)/1499/2021 | SARAT BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS | MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MS M NIROLA | SC, PNRD GA, ASSAM SC, PWD |
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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |

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|-----|---------------------|------------|----|------------|
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|---------------------------------------|
| MOTION | | | | |
| 1 | Cont.Cas(C)/607/2022 FIXED, WITH WP(C)/6219/2019 (D/O), WP(C)/3945/2021 (D/O), WP(C)/4835/2021 (D/O), WP(C)/2788/2021 (D/O) | PRAHLAD DEURI AND 6 ORS Versus DR. BIJOYA CHOUDHURY AND 5 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, ELEM. EDU SC, FINANCE DEPTT. |
| | WITH | | | |
| 2 | Cont.Cas(C)/605/2022 | SWARNALATA DOLEY AND 11 ORS Versus DR. BIJOYA CHUDHURY AND 5 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, ELEM. EDU SC, FINANCE DEPTT. |
| | WITH | | | |
| 3 | Cont.Cas(C)/622/2022 | KUKIL NEOG AND 9 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND 5 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | |
| 4 | Cont.Cas(C)/633/2022 FIXED | SYED MOHBUBUL MAJID Versus DR. BIJOYA CHOUDHURY AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN | SC, SEC. EDU. GA, ASSAM SC, AGA |
| 5 | Cont.Cas(C)/686/2022 FIXED | SMTI. MOUSUMI DAS Versus DR. OM PRAKASH, IAS | MR. T U LASKAR MR. N DHAR | SC, ELEM. EDU |
| 6 | Cont.Cas(C)/690/2022 FIXED | TARUN CHANDRA CHUTIA Versus SURANJANA SENAPATI | MR. P. SINGHA MR P H KONWAR | SC, ELEM. EDU |
| 7 | Cont.Cas(C)/709/2022 | MRS. ZAHIDA KHATUN @ JAHIDA KHATUN Versus M S MANIVANNAN AND 5 ORS | MD. B HUSSAIN MR. P B MAZUMDER | |
| 8 | Cont.Cas(C)/712/2022 | JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR | MR. M KHAN MR A K DAS J. AKTAR | |
| 9 | WP(C)/5258/2022 | BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS | SC, SEC. EDU. |

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| | WITH I.A.(Civil)/3486/2022 in WP(C)/5258/2022 | MITALI SONOWAL, Versus BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA AND 3 ORS. | MR D BARMAN MR. S K DAS MR R KARIM | SC, SEC. EDU. |
| 10 | WP(C)/5932/2022 FIXED | MD. MOYNUL KHAN Versus THE STATE OF ASSAM AND 3 ORS. | MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN R BEGUM H G DAISY | SC, ELEM. EDU |
| 11 | WP(C)/7058/2022 FIXED | NIKHIL GOHAIN Versus THE STATE OF ASSAM AND 2 ORS | MR A KONWAR MS M DAS | SC, ELEM. EDU |
| 12 | WP(C)/7132/2022 FIXED | EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. U K NAIR MR. K MIRA MR M Z QUADIR | SC, HIGHER EDU SC, SSUHS SC, HEALTH |
| 13 | WP(C)/7587/2022 FIXED | BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS | MR. P MAHANTA MS. P SAHARIA | SC, HIGHER EDU |
| 14 | WITH WP(C)/7582/2022 | AJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS | MR. P MAHANTA MS. P SAHARIA | SC, HIGHER EDU |
| 15 | WITH WP(C)/7588/2022 | DIMBESWAR BAYAN Versus THE STATE OF ASSAM AND 4 ORS | MR. P MAHANTA MS. P SAHARIA | SC, HIGHER EDU |
| 16 | WP(C)/7693/2022 | PADMA KANTI DAS Versus THE GOVT. OF ASSAM AND 3 ORS. | MS M DAS MRS V LAHON | SC, ELEM. EDU GA, ASSAM |
| 17 | WP(C)/7694/2022 | JAHNABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS | MR. A K RAY MR. I GOGOI MISS T DAS | SC, HIGHER EDU |
| 18 | WP(C)/7711/2022 | PARESH BEZBARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS. | MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN | SC, SEC. EDU. |
| 19 | WP(C)/7715/2022 | BABUL CH BORO Versus THE STATE OF ASSAM AND 5 ORS | MD S HOQUE MR M HOQUE MS S DEVI | SC, SEC. EDU. SC, BTC |
| 20 | WP(C)/7724/2022 | PONCHI DUTTA Versus THE STATE OF ASSAM AND 5 ORS | MR. P HAZARIKA B. K. BORAH MR. P K MUNIR MR. A. GAYAN | SC, ELEM. EDU GA, ASSAM |
| 21 | WP(C)/7735/2022 | AYNAL HAQUE AND 154 ORS Versus THE STATE OF ASSAM AND 19 ORS | MR. R ALI H A AHMED ANACLATAS AHMED DR. R HOQUE MR A S SK | SC, ELEM. EDU GA, ASSAM SC, BTC |
| 22 | WP(C)/7737/2022 | SWAPAN BHUSHAN DUTTA AND 91 ORS Versus THE STATE OF ASSAM AND 11 ORS | MR. R ALI H A AHMED ANACLATAS AHMED DR. R HOQUE MR A S SK | SC, ELEM. EDU |
| 23 | WP(C)/7749/2022 CAVT. NO.12202/022, | HANIF UDDIN Versus THE STATE OF ASSAM AND 8 ORS. | MR. A R BHUYAN MR. A M KHAN MR T T MONI MR. R I DEWAN | MR. A F N U MOLLAH GA, ASSAM FOR CAVEATOR SC, EDU |
| 24 | WP(C)/7757/2022 | MD. FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. M K GOGOI | SC, SEC. EDU. |

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| 25 | WP(C)/7761/2022 | PRANJIT SARMAH Versus THE STATE OF ASSAM AND 7 ORS | MR. N BORAH MR H MAZUMDER N AHMED | SC, ELEM. EDU GA, ASSAM |
| 26 | WP(C)/7762/2022 | NAJMUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN | SC, ELEM. EDU |
| 27 | WP(C)/7764/2022 | TIKENDRAJIT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA | SC, SEC. EDU. SC, SEC. EDU. |
| <u>ORDER (STAY VACATING)</u> | | | | |
| 28 | I.A.(Civil)/1048/2022 in WP(C)/4532/2021 WITH WP(C)/4532/2021 | ABDUL MOTIN AND ANR. Versus NUR BAHAR SHEIKH AND 7 ORS. NUR BAHAR SHEIKH Versus THE STATE OF ASSAM AND 8 ORS | MR. R ISLAM MR. M ALI | SC, ELEM. EDU MR. R ISLAM (R7, R9) MR GIAS (R7, R9) |
| 29 | I.A.(Civil)/2552/2022 in WP(C)/3302/2022 WITH WP(C)/3302/2022 | SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. NIRENDRA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS | MR. K A MAZUMDER MR. J LASKAR MR R DAS | SC, SEC. EDU. MR. J LASKAR SC, SEC. EDU. GA, ASSAM MR. K A MAZUMDER (R-6) MR A HAI (R-6) |
| 30 | I.A.(Civil)/2859/2022 in WP(C)/1623/2021 WITH WP(C)/1623/2021 | AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS | MR. D DEKA MR. B K DAS MR. H GOGOI | SC, ELEM. EDU MR. B K DAS MR H GOGOI SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) |
| <u>ADMISSION</u> | | | | |
| 31 | WP(C)/408/2020 FIXED | PROMILA DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. S KALITA MS. K JAIN MS. P DAS | SC, ELEM. EDU SC, AG MR M AHMED MR A N AHMED MR. R K TALUKDAR MR. A HUSSAIN SC, FINANCE |
| 32 | WP(C)/4635/2021 | NILA KANTA KALITA AND 55 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR B P BORAH MR P J DUTTA MR R S RONGHANG | SC, ELEM. EDU SC, FINANCE DEPTT. |
| 33 | WP(C)/5498/2021 FIXED | KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS. | MR. D DAS SR. ADV MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR | MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U |
| 34 | WP(C)/5522/2021 | MD. CHERAG ALI Versus THE STATE OF ASSAM AND 6 ORS | MR. A MANNAF MD A S ALI MD. K ALI | SC, ELEM. EDU GA, ASSAM |
| 35 | WP(C)/6761/2021 FIXED WITH | ASHOK KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS | MR. A K DUTTA MR. B PURKAYASTHA | SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5) |
| 36 | WP(C)/3292/2021 | SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. Versus THE STATE OF ASSAM 3 ORS | MR D DEKA MR. S HAZARIKA | MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU |

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| 37 | WP(C)/2621/2022 | GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS | MR. M A I HUSSAIN MR J PAYENG MR A R BHUYAN MS R A MOSTAFI | SC, SEC. EDU. MR. K BORUAH (R4) MR. M ALOM (R4) |
| 38 | WP(C)/4506/2022 | ABDUL KALAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM MS. S RASUL | SC, ELEM. EDU GA, ASSAM |
| 39 | WP(C)/4534/2022 | SMTI KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS | MS. P BHATTACHARYA MR. A BORUA MS P SARMA | SC, SEC. EDU. MR. B P SINHA (r-6) |
| 40 | WP(C)/4876/2022 B/O | BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS | MR. D A KAIYUM MR. M S MONDAL | SC, ELEM. EDU SC, FINANCE |
| 41 | WP(C)/4984/2022 | MD. SHAYZ UDDIN Versus THE STATE OF ASSAM AND 3 ORS. | MR. S C KEYAL MS G HAZARIKA MISS P DAS | SC, EDU |
| 42 | WP(C)/5617/2022 | RAJ KUMAR SAH Versus THE STATE OF ASSAM AND 5 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE | SC, ELEM. EDU SC, FINANCE |
| ORDERS | | | | |
| 43 | WP(C)/5776/2019 | TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS. | MR. A SHARIF MR. S ZAMAN MR. M ALAM | SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA |
| 44 | WP(C)/466/2020 B/O | ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA | SC, ELEM. EDU GA, ASSAM MR B SHARMA |
| 45 | Cont.Cas(C)/125/2021 | ASHAD ULLAH Versus PREETAM SAIKIA AND ANR | MR. A DEKA | MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANAR MR. K K DUTTA MR. A PHUKAN (r-2) |
| 46 | I.A.(Civil)/2083/2021 WP(C)/4914/2014 (D/O) in WP(C)/4914/2014 | DR. ARUP KUMAR MISRA Versus THE STATE OF ASSAM AND 2 ORS. | MR. M P SARMA | SC, HIGHER EDU SC, APSC |
| 47 | Cont.Cas(C)/331/2022 | DEVA KUMAR PHUKAN AND 36 ORS. Versus B. KALYAN CHAKRAVARTHY, IAS | MR. R ALI H A AHMED MR R ISLAM | |
| 48 | Cont.Cas(C)/362/2022 | DHENURAM KAMAN AND 18 ORS. Versus B. KALYAN CHAKRAVARTHY | MR. R ALI H A AHMED MR R ISLAM MR S KHAN | |
| 49 | I.A.(Civil)/779/2022 WP(C)/2870/2011(D/O) in WP(C)/2870/2011 | MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F | MR. SK N MOHAMMAD | MR S M T CHISTIE, SC ELEM. EDU. |
| 50 | I.A.(Civil)/1294/2022 in WP(C)/2282/2021 | GUNAIPANI M E MADRASSA AND ANR. Versus CHAND MIYA AND 2 ORS. | MR. M U MAHMUD | |
| | WITH WP(C)/2282/2021 | GUNAIPANI M E MADRASSA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR | SC, ELEM. EDU |
| 51 | I.A.(Civil)/1638/2022 in WP(C)/826/2021 | JOYA MISRA Versus THE STATE OF ASSAM AND 4 ORS | MR. M H RAJBARBHUIYAN MRS. R CHETRI | SC, SEC. EDU. MR. R A CHOUDHURY |
| | WITH WP(C)/826/2021 | JOYA MISRA Versus THE STATE OF ASSAM AND 4 ORS | MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL | SC, SEC. EDU. DR. B AHMED GA, ASSAM MR E AHMED MR. R A CHOUDHURY |

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| 52 | I.A.(Civil)/1766/2022 in WP(C)/313/2022 | ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED | SC, SEC. EDU. |
| | WITH WP(C)/313/2022 | ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, SEC. EDU. MR. S C KEYAL (R-4) MS G HAZARIKA (R-4) MISS P DAS (R-4) |
| 53 | I.A.(Civil)/2952/2022 FIXED in WP(C)/6472/2016 | MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 2 ORS. | MR. R DUBEY MR. A N I HUSSAIN | SC, G U |
| | WITH WP(C)/6472/2016 | MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS. | MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA | SC, G U |
| 54 | WP(C)/5361/2022 B/O | ATIQUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS | MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL | SC, SEC. EDU. MR. A R BHUYAN (R-4) MR. M A I HUSSAIN (R-4) MRS H AHMED (R-4) |
| HEARING | | | | |
| 55 | WP(C)/273/2019 FIXED | PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS. | DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO | SC, G U |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
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| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| ADMISSION | | | | |
| 1 | Crl.A./319/2022 | KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR. | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM | PP, ASSAM |
| | WITH I.A.(Crl.)/757/2022 in Crl.A./319/2022 | KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR. | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM | PP, ASSAM |
| 2 | WP(C)/2567/2022 | MD. YAKUB ALI Versus THE STATE OF ASSAM AND 6 ORS | MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM | GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8) |
| ORDERS | | | | |
| 3 | Crl.A./200/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3 | NAKUL KALITA Versus THE STATE OF ASSAM AND ANR. | MR. DITUL DAS MR S K MEDHI MR. R RAHMAN MR. B J TALUKDAR | PP, ASSAM |
| 4 | Crl.A./61/2022 WITH OFFICE NOTE, LCR 7 FILES, P.B.-2 WITH I.A.(Crl.)/172/2022 in Crl.A./61/2022 | KRISHNA RAUT Versus THE STATE OF ASSAM AND ANR. | MR R DHAR MR N N UPADHYAYA MR. S SHARMA | PP, ASSAM |
| 5 | I.A.(Crl.)/202/2022 WITH LCR 3 FILES in Crl.A./81/2022 | SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | PP, ASSAM |

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| | WITH CrI.A./81/2022 | SAJKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | PP, ASSAM |
| 6 | I.A.(CrI.)/239/2022 WITH OFFICE NOTE, LCR 9 FILES in CrI.A./98/2022 | CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY | PP, ASSAM |
| | WITH CrI.A./98/2022 | CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY | PP, ASSAM |
| 7 | WITH CrI.A./100/2022 | SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY | PP, ASSAM |
| | WITH I.A.(CrI.)/244/2022 in CrI.A./100/2022 | SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY | PP, ASSAM |
| 8 | WITH CrI.A./111/2022 | ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| | WITH I.A.(CrI.)/280/2022 in CrI.A./111/2022 | ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A Z AHMED | PP, ASSAM |
| 9 | CrI.A./262/2022 WITH OFFICE NOTE | SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR. | MR. D HUSSAIN | PP, ASSAM |
| | WITH I.A.(CrI.)/633/2022 in CrI.A./262/2022 | SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR. | MR. D HUSSAIN | PP, ASSAM |
| 10 | I.A.(CrI.)/423/2022 WITH LCR 4 FILES, P.B.-2 in CrI.A./176/2022 | MANTU DEY Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD | MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM |
| | WITH CrI.A./176/2022 | MANTU DEY Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD | MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM |
| 11 | I.A.(CrI.)/497/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A.(J)/68/2022 | TOPESWAR RABHA Versus THE STATE OF ASSAM AND ANR. | MR. K SARMA MS. S ROY (Amicus Curiae) MR. S BORUAH | PP, ASSAM |
| | WITH CrI.A.(J)/68/2022 | TOPESWAR RABHA Versus THE STATE OF ASSAM | MR. K SARMA MS S ROY (Amicus Curiae) MR. S BORUAH | PP, ASSAM |
| 12 | I.A.(CrI.)/610/2022 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./251/2022 | SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED | PP, ASSAM |
| | WITH CrI.A./251/2022 | SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED | PP, ASSAM |

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| 13 | I.A.(CrI.)/611/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./252/2022 | SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| | WITH CrI.A./252/2022 | SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| 14 | I.A.(CrI.)/613/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 in CrI.A./103/2020 | RUMEDA KHATUN Versus THE STATE OF ASSAM AND 17 ORS. | MR. P KATAKI MR J C BORAH | PP, ASSAM |
| | WITH CrI.A./103/2020 | MD SABDUL ALI Versus THE STATE OF ASSAM and 17 ORS | MR J C BORAH MS. M DEVI MR. P KATAKEY | MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM |
| 15 | I.A.(CrI.)/758/2022 in CrI.A./9779/2022 | BAPAN AHMED CHOUDHURY Versus NATIONAL INVESTIGATION AGENCY | MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI | SC, NIA |
| | WITH CrI.A./9779/2022 (Filing Number) | BAPAN AHMED CHOUDHURY Versus NATIONAL INVESTIGATION AGENCY E | MR D TALUKDAR | |
| | | HEARING | | |
| 16 | CrI.A./42/2020 WITH LCR 8 FILES, P.B.-2 | SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR | MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
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| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
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| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
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| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|---|--|---|--|
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 1 | I.A.(Civil)/3446/2022 in Cont.Cas(C)/80/2022 | PADMESWAR DEKA Versus DIPAK BORA | MR. A BHATTACHARYYA MR P S RAJA | |
| | WITH Cont.Cas(C)/80/2022 | PADMESWAR DEKA Versus DIPAK BORA | MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA | |
| ADMISSION | | | | |
| 2 | WP(C)/3909/2022 PART-HEARD, FIXED | EAR ALI @ IYER ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS | MR. M ISLAM H M ALI | GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY |
| 3 | WP(C)/4243/2017 FIXED | NAREN BORA and 141 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MR.T J MAHANTA MS.P BHATTACHARYYA MS.M KALITA MR.D MAHANTA | SC, CO-OP. SC, FINANCE |
| 4 | WP(C)/5232/2017 FIXED | BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS. | MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS | SC, CO-OP. GA, ASSAM M RSA VERMA SC, FINANCE DEPTT. MR.B AHMED |
| 5 | WP(C)/508/2018 B/O | BIJIT KUMAR RAY Versus THE STATE OF ASSAM | MR. M CHANDA MR S CHOUDHURY MR. H DAS | GA, ASSAM |
| 6 | WP(C)/5928/2019 B/O | PINKI DEB AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM MR. D. HUSSAIN MR. F.A.LASKAR (R-6,7,8) |
| 7 | WITH WP(C)/5810/2019 | PIYALI NATH AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. J LASKAR | GA, ASSAM |
| 8 | WITH WP(C)/5913/2019 | SWAPNA GOALA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM |

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| 9 | WITH WP(C)/6099/2019 | SHIBANI GOSWAMI AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM |
| 10 | WITH WP(C)/6200/2019 | ANOWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM |
| 11 | WITH WP(C)/6232/2019 | JOLI MALAKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM |
| 12 | WITH WP(C)/6288/2019 | SHIBANI KAR Versus THE STATE OF ASSAM AND 4 ORS. | MR. J LASKAR MR F Z MAZUMDER | GA, ASSAM |
| 13 | WITH WP(C)/6575/2019 | PINKY JAISWAL AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MRS. S ROY MS A DAS MS. I DAS | GA, ASSAM |
| 14 | WP(C)/4588/2020 FIXED | ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS | MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS | MR. S DUTTA SC, PNB |
| 15 | WP(C)/1047/2021 | DEVA DOLEY Versus THE STATE OF ASSAM AND 4 ORS. | MR. S Ali MR K DAS | GA, ASSAM SC, REVENUE |
| 16 | WP(C)/2169/2021 | PRADIP PUJARI Versus THE UNION OF INDIA AND 4 ORS | MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE | GA, ASSAM ASSTT.S.G.I. |
| 17 | WP(C)/2489/2021 | MD. NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR. A GANGULY MR T CHHETRI | SC, AG SC, BTC SC, PWD |
| 18 | WP(C)/2616/2021 | DHANJIT MECH AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS. | MR A V SINGH MR P R BORA MR W R MEDHI | MR. C K S BARUAH ASSTT.S.G.I. |
| 19 | WP(C)/2797/2021 | RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS | MR A V SINGH MR P R BORA MR W R MEDHI | ASSTT.S.G.I. |
| 20 | WP(C)/4182/2021 | MISS RUKMINA KAHTUN Versus THE STATE OF ASSAM AND 3 ORS. | MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN | GA, ASSAM |
| 21 | WP(C)/4463/2021 | NO. 5002266 RIFLEMAN/ GD PRADEEP KUMAR AND 139 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR | MRS. R DEVI ASSTT.S.G.I. |
| 22 | WP(C)/4641/2021 | SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS. | MR. P J SAIKIA MS. M KECHII | ASSTT.S.G.I. |
| 23 | WP(C)/5836/2021 | SUPRIYA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS | MR M J QUADIR MR. K MIRA | GA, ASSAM |
| 24 | WITH WP(C)/5110/2020 | WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS | MR. S A HUSSAIN MR D J HALOI | GA, ASSAM |
| 25 | WP(C)/6011/2021 | MINARA BIBI Versus THE STATE OF ASSAM AND 6 ORS. | MR. T A RAHMAN MR. K M HASSAN | GA, ASSAM SC, AG MR. A R SIKDAR (R-7) MD A ALI (R-7) MR. S I TALUKDAR M M ZAMAN (R-7) SC, FINANCE |
| 26 | WP(C)/6313/2021 | RUHINI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS | MS M DAS | SC, A S T C SC, TRANSPORT |

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| 27 | WP(C)/7005/2021 | SMTI ARCHANA DUTTA Versus THE UNION OF INDIA AND 6 ORS | MR H K J AHMED | MR. A K DUTTA (R-1 TO 4) MR. M BISWAS (R-7) MS M DAS (R-7) ASSTT.S.G.I. |
| 28 | WP(C)/7299/2021 FIXED WITH I.A.(Civil)/3212/2022 in WP(C)/7299/2021 | BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. A K DUTTA MR. B PURKAYASTHA | GA, ASSAM MR. U N CHATTRY (R-6,7) MR. O LASKAR (R-6,7) GA, ASSAM |
| 29 | WP(C)/808/2022 FIXED, (PERSONAL APPEARANCE) | PRASANTA KUMAR GANGULY Versus THE STATE BANK OF INDIA AND 4 ORS | MR. I A TALUKDAR MR. B HUSSAIN | MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAINE |
| 30 | WP(C)/1111/2022 WITH I.A.(Civil)/1487/2022 in WP(C)/1111/2022 | BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS. BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS | MR I C GOGOI MR. P KALITA MR I C GOGOI MR. P KALITA | GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE |
| 31 | WP(C)/1233/2022 B/O | MILAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS | MR. M K NEOG MR. M K DUTTA | GA, ASSAM SC, P H E |
| 32 | WP(C)/1312/2022 WITH | CT/GD FORCE NO. 115090679 BABUL BHUYAN AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M KALITA MR. J HATIMURIA | MR. B DEKA ASSTT.S.G.I. |
| 33 | WP(C)/6988/2021 WITH | SI/GD BHAGWAN DAS FORCE NO. 850805892 AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M KALITA MR. J HATIMURIA | MR. A K DUTTA (R-1 TO 7) ASSTT.S.G.I. |
| 34 | WP(C)/776/2022 | HC/GD FORCE NO. 001408095 AJAY MANIK BANSOD AND 30 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M KALITA MR. J HATIMURIA | MR. K K PARASAR (R-1 to 7) ASSTT.S.G.I. |
| 35 | WP(C)/1785/2022 FIXED WITH | SURAJIT BARMAN Versus THE STATE OF ASSAM AND 7 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA | SC, P AND R.D. |
| 36 | WP(C)/482/2022 WITH | ATIQR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM | SC, P AND R.D. MR. D J DAS |
| 37 | WP(C)/597/2022 WITH | ABDUL KARIM Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM | SC, P AND R.D. |
| 38 | WP(C)/1543/2022 | AMANUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA | SC, P AND R.D. |
| 39 | WP(C)/2529/2022 B/O | RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY | SC, AG (A AND E) GA, ASSAM SC, FINANCE |
| 40 | WP(C)/2758/2022 | NIP BORAH Versus THE NEW INDIA ASSURANCE CO LTD AND 3 ORS | MR. A K SARMA MR H J TAMULI MR D KALITA | MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA |

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| 41 | WP(C)/2949/2022 B/O | RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK AND ANR. | MR. B K BHATTACHARJEE MISS A CHETIA | MR SISHIR DUTTA MS. S. MOCHAHARI SC, A G V B MR. SIDHANT DUTTA |
| | WITH I.A.(Civil)/1639/2022 in WP(C)/2949/2022 | RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK AND ANR. | MR. B K BHATTACHARJEE MS. A CHETIA | SC, A G V B |
| | WITH | | | |
| 42 | Cont.Cas(C)/278/2022 | RAMESH JARADHARA Versus PANKAJ PALIT | MR. B K BHATTACHARJEE | MR S DUTTA MR. S DUTTA |
| 43 | WP(C)/3987/2022 | JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED | SC, AG SC, P H E |
| 44 | WP(C)/4454/2022 | SALEHA KHATUN Versus THE STATE OF ASSAM AND 6 ORS | MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED | SC, AG (A AND E) GA, ASSAM SC, FINANCE |
| 45 | WP(C)/4508/2022 FIXED | BIRALA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS | J U AHMED MR. R K MUSHAHARY MR S R NAWAZ | SC, WPT AND BC SC, FINANCE |
| 46 | WP(C)/5940/2022 | DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS. | MR. P K DAS | SC, IRRIGATION |
| ORDERS | | | | |
| 47 | WP(C)/6443/2016 B/O | MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS | MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN | SC, PWD SC, FINANCE |
| 48 | WP(C)/3406/2020 WITH LCR | THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI. Versus KAKUMONI BHUYAN AND ANR. | MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA | MR S CHAKRABORTY |
| 49 | I.A.(Civil)/1851/2021 WITH LCR in WP(C)/5373/2017 WITH WP(C)/5373/2017 CAVT. NO. 972/17 | MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE AND ANR. | MR. N SHARMA | |
| | | MANAGEMENT, DOOMNI TEA ESTATE Versus MOHAN GOPE and ANR. | MR.B NATH MR.N SHARMA MRA UPADHYAY | MR.S DAS MR.N BARUAH FOR CAVEATOR |
| 50 | Cont.Cas(C)/189/2022 | GOPINATH ROY Versus NIRAJ VERMA AND ANR | MR. S ROY MR. M H LASKAR MR M HOSSAIN | MR. T GOGOI (Res. 2) MR. P DOWARAH (Res. 2) |
| 51 | Cont.Cas(C)/200/2022 | SHER BAHADUR GURUNG Versus SRI NIRAJ VERMA AND ANR | MR. S ROY MR. M H LASKAR MR M HOSSAIN | MR. T GOGOI MR. P DOWARAH |
| 52 | Cont.Cas(C)/215/2022 | KESHAB CHAKRABORTY Versus NIRAJ VERMA, IAS AND ANR | MR. S ROY MR. M H LASKAR MR M HOSSAIN | MR. T GOGOI (R-1) |
| 53 | Cont.Cas(C)/406/2022 FIXED, (PERSONAL APPEARANCE) | BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 5 ORS. | MS. B BHUYAN MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS | |
| 54 | I.A.(Civil)/3158/2022 WITH LCR, FIXED in WP(C)/2211/2022 WITH WP(C)/2211/2022 | FAZLUZZAMAN MAZUMDER AND ANR Versus THE MANAGEMENT OF DAINIK JUGASANKHA AND ANR. | MR F Z MAZUMDER A. CHISHI | MR J I BARBHUIYA MR. L MOHAN |
| | | THE MANAGEMENT OF DAINIK JUGASANKHA Versus FAZLUZZAMAN MAZUMDER AND ANR | MR. J I BORBHUIYA MR. L MOHAN MR. K KALITA | MR R DHAR MR. J LASKAR MR F Z MAZUMDER (R1) A. CHISHI (R1) FOR CAVEATOR |

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|----|---|---|---|---|
| 55 | I.A.(Civil)/3476/2022 in WP(C)/5829/2021 | CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR S C PANDIT MD S ULLAH | GA, ASSAM |
| | WITH WP(C)/5829/2021 | CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR S C PANDIT MD S ULLAH | SC, INDUSTRIES |
| 56 | I.A.(Civil)/3517/2022 in WP(C)/1107/2015 | WELFARE ASSOCIATION OF RETIRED ONGCIANS and ANR Versus THE UNION OF INDIA and 2 ORS | MR. R SHARMA MR. P J BARMAN MS P PHUKAN | MR.G N SAHEWALLA(R- 2&3) ASSTT.S.G.I. |
| | WITH WP(C)/1107/2015 | WELFARE ASSOCIATION OF RETIRED ONGCIANS and ANR Versus THE UNION OF INDIA and 2 ORS | MR. R SHARMA MR. L N DIHINGIA MR. P J BARMAN MS P PHUKAN MS. R GOGOI MR.A BORGHAIN MR.S BORTHAKUR | MR.G N SAHEWALLA(R- 2&3) MR.S C KEYAL MS..N K DEVI(R-2&3) MR.N A SINGHR-2and3 ASSTT.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
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| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
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| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|---|--|--|-----------------------------------|
| <u>MOTION</u> | | | | |
| 1 | Tr.P.(C)./120/2022 | JYOTI DEKA Versus NIBEDITA DAS | MR. D SARMA MR P DAS MR S JAFRI MS S.G.KASHYAP | |
| 2 | CRP/126/2022 | SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU | MR. P J SAIKIA MS D DUTTA | |
| 3 | CRP/128/2022 | NARAYAN BHATTACHARJEE AND ANR. Versus KAJAL BHATTACHARJEE | MR. D C C PHUKAN MS. J GOGOI MS R BORAH | |
| 4 | CRP(IO)/291/2022 | MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA | |
| 5 | CRP(IO)/292/2022 | RASHIDA KHATUN MAZUMDER AND 15 ORS Versus SAHAB UDDIN BARBHUIYA | MS. R CHOUDHURY MR N RAHMAN | |
| 6 | CRP(IO)/293/2022 | ISLAMUDDIN AHMED Versus BIJOY SINGH BAID AND ANR. | MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA | |
| 7 | CRP(IO)/294/2022 CAVT. NO.13832/022, | BAPPA KAR Versus ALO KAR | MR D MAHANTA | MR. R S MISHRA FOR CAVEATOR |
| 8 | CRP(IO)/295/2022 | SEWALI @ MATU BORUAH AND 2 ORS Versus SHIELA BORA AND 2 ORS | MR. S Ali MR K DAS | |
| 9 | AB/3572/2022 | AMINUL ISLAM @ WAHAB ALI Versus THE STATE OF ASSAM | MRS. B GOGOI MR G CHAMUAH MS M BORAH MS. K BORUAH | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 10 | CRP/184/2018 | SHIKHA BARUA AND 2 ORS. Versus RANJIT BARTHAKUR | MS. B CHOUDHURY MR. S SAHU MS. J DAS | MR. R BORPUJARI MS. N BORDOLOI |

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| 11 | CRP(IO)/132/2021 | NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS | MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN | MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2) |
| | WITH I.A.(Civil)/2091/2021 in CRP(IO)/132/2021 | NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS. | MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN | |
| 12 | MFA/109/2022 | G CHANDRAKALA AND ANR Versus THE UNION OF INDIA | MR. B C DAS MR D C K HAZARIKA MS J KALITA | SC, NF RLY |
| 13 | CRP(IO)/153/2022 FIXED | MUSSTT AFRUJA BEGUM BARBHUIYA Versus ON THE DEATH OF MD. MAHAMOD ALI BARBHUIYA AND ANR | MS. P BHATTACHARYA MR B S DEKA MS P SARMA | MR. S D PURKAYASTHA MS. S PHUKAN |
| 14 | MACApp./817/2022 | NEW INDIA ASSURANCE CO LTD. Versus NIRUPROVA LAHON AND 4 ORS. | MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR | |
| | WITH I.A.(Civil)/3535/2022 in MACApp./817/2022 | NEW INDIA ASSURANCE CO LTD. Versus NIRUPROVA LAHON AND 4 ORS. | MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR | |
| 15 | MACApp./819/2022 | RUNU DUTTA AND 2 ORS. Versus THE CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. AND 3 ORS. | MR. P BORAH MRS K M SAIKIA | |
| | WITH I.A.(Civil)/3538/2022 in MACApp./819/2022 | RUNU DUTTA AND 2 ORS. Versus THE CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. AND 3 ORS. | MR. P BORAH MRS K M SAIKIA | |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 16 | RSA/176/2022 | MD. NURUL @ NOOR ISLAM @ NOOR MIYA Versus MD. ISHAHAQUE @ ISHA MIYA AND 7 ORS. | MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA | |
| 17 | RSA/177/2022 | LEGAL HEIRS OF NIRMALA DAS WIFE OF LATE RABIN DAS, NAMELY DHANJIT DAS AND 2 ORS. Versus LEGAL HEIRS OF CHAKRADHAR DAS SON OF LATE SARVESWAR DAS, NAMELY HIRAN DAS AND ORS. B | MR H MAURYA MR. D K DAS MS. M HANDIQUE | |
| | WITH I.A.(Civil)/3533/2022 in RSA/177/2022 | LEGAL HEIRS OF NIRMALA DAS WIFE OF LATE RABIN DAS, NAMELY DHANJIT DAS AND 2 ORS Versus LEGAL HEIRS OF CHAKRADHAR DAS SON OF LATE SARVESWAR DAS, NAMELY HIRAN DAS AND ORS. | MR H MAURYA MR. D K DAS MS. M HANDIQUE | |
| <u>ORDERS</u> | | | | |
| 18 | RSA/191/2011 WITH LCR | ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS | MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR | MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER |
| | WITH MC/2254/2014 in RSA/191/2011 | ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS | MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR | MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER |

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| 19 | CRP(IO)/322/2017 B/O | HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. HUDCO Versus M/S. UPASANA BUILDERS PVT. LTD. and 4 ORS. | MR.A C SARMA MR.G BHARADWAJ | MR G J SAIKIA MR. N DAS MR. K R BOROOAH |
| | WITH I.A.(Civil)/327/2021 in CRP(IO)/322/2017 | HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus ON THE DEATH OF PRANJAL KUMAR BHORALEE HIS LEGAL HEIRS | MR. A C SARMA MR G BHARADWAJ | |
| | WITH I.A.(Civil)/329/2021 in CRP(IO)/322/2017 | HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus M/S. UPASANA BUILDERS PVT. LTD. AND 4 ORS. | MR. A C SARMA MR G BHARADWAJ | MR G J SAIKIA |
| 20 | RSA/389/2017 | ABDUL ALI and 4 ORS Versus MD MEHTAB ALI and 2 ORS | MR.M A I HUSSAIN MR.N HAQUE MRA R BHUYAN | |
| | WITH I.A.(Civil)/4249/2017 in RSA/389/2017 | ABDUL ALI and 4 ORS Versus MD MEHTAB ALI and 2 ORS | MR.M A I HUSSAIN MR.N HAQUE MRA R BHUYAN | |
| 21 | RSA/251/2018 | SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS | MR. P J SAIKIA MR. A K GUPTA | MR. D DAS SR. ADV (R1, R2) MR S KHOUND (R1, R2) MS. N BORAH (R1, R2) |
| | WITH I.A.(Civil)/3076/2018 in RSA/251/2018 | SURENDRA SHARMA Versus INDRA BHUSAN SHARMA AND 7 ORS | MR. P J SAIKIA MR. A K GUPTA | |
| 22 | RSA/143/2019 | FAZILA BEWA AND 24 ORS. Versus GULZAR HUSSAIN AND 64 ORS. | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI | MR. A A R KARIM MR J HUSSAIN |
| 23 | I.A.(Civil)/2735/2019 in RSA/6750/2019 | RAMENDRA NATH AND 4 ORS. Versus PROMIT NATH AND 5 ORS. | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR | |
| | WITH RSA/6750/2019 (Filing Number) | RAMENDRA NATH AND 4 ORS Versus PROMIT NATH AND 5 ORS | | |
| 24 | I.A.(Civil)/3471/2019 FIXED in MACApp./14537/2019 | ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS | MR SISHIR DUTTA MR. S DUTTA | |
| | WITH MACApp./14537/2019 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS | | |
| 25 | MACApp./14545/2019 (Filing Number) | ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS | | |
| | WITH I.A.(Civil)/3889/2019 | ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS | MR SISHIR DUTTA MR. SIDHANT DUTTA | |
| | WITH MACApp./14548/2019 (Filing Number) | ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS | | |
| | WITH I.A.(Civil)/3447/2019 | ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS | MR SISHIR DUTTA MR. SIDHANT DUTTA | |
| 27 | I.A.(Civil)/3590/2019 in RSA/239/2018 | SMTI. NIBEDITA BISWAS AND 2 ORS Versus ON THE DEATH OF ASHUTOSH DEB, HIS LEGAL HEIRS AND 18 ORS | MR K UDDIN | |

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| | WITH RSA/239/2018 | SMTI NIBEDITA BISWAS AND 2 ORS Versus SRI ASHUTOSH DEB AND 18 ORS | DR. B U AHMED MR. T U LASKAR MR. N DHAR MR K UDDIN MR. S R BARBHUIYA | MR. B C DAS [R2.A(R2),R2.B(R3),R3(R4),R5(R6))] MR D N BHATTACHARYYA [R2.A(R2),R2.B(R3),R3(R4),R5(R6)] |
| 28 | RSA/116/2020 | SONIA DUNGARWAL JAIN AND 3 ORS. Versus PRANAB KUMAR BANIK AND 3 ORS. | MR. D MOZUMDER MR. S BISWAS | MR G SAIKIA |
| 29 | I.A.(Civil)/1913/2020 in RSA/22/2017 | ABDUN NOOR AND 7 ORS Versus MAYUB ALI AND 4 ORS. | MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI | MR. A H M R CHOUDHURY |
| | WITH RSA/22/2017 | MD ABDUN NOOR and 11 ORS Versus SHRI MAYUB ALI and 4 ORS, | MRS.F BEGUM MR.B SAHARIA MR.A M BARBHUIYA MS.M MEDHI | MR.A H M R CHOUDHURY(R-1) |
| | WITH I.A.(Civil)/3626/2017 in RSA/22/2017 | MD. ABDUN NOOR and 7 ORS Versus SHRI MAYUB ALI and 4 ORS, | MRS.F BEGUM MR.A M BARBHUIYA | MR.A H M R CHOUDHURY |
| | WITH I.A.(Civil)/3634/2017 in RSA/22/2017 | MD ABDUN NOOR and 7 ORS Versus SHRI MAYUB ALI and 4 ORS, | MRS. F BEGUM MR. A M BARBHUIYA | MR. A H M R CHOUDHURY |
| | WITH I.A.(Civil)/1912/2020 in RSA/22/2017 | ABDUN NOOR AND 7 ORS. Versus MAYUB ALI AND 4 ORS. | MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI | MR. A H M R CHOUDHURY |
| | WITH I.A.(Civil)/1914/2020 in RSA/22/2017 | ABDUN NOOR AND 7 ORS. Versus MAYUB ALI AND 4 ORS. | MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI | MR. A H M R CHOUDHURY |
| | WITH I.A.(Civil)/1915/2020 in RSA/22/2017 | ABDUN NOOR AND 7 ORS. Versus MAYUB ALI AND 4 ORS. | MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI | MR. A H M R CHOUDHURY |
| 30 | RSA/61/2021 | SMT. CHAMPA BORO AND ANR. Versus BINOD DEKA AND 2 ORS. | MR. M K SHARMA MS. S S SAIKIA MR G DAS | MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY |
| 31 | CRP(IO)/70/2022 WITH LCR | M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS Versus SANJAY KUMAR SINGH AND ANR | MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH | |
| | WITH I.A.(Civil)/2381/2022 in CRP(IO)/70/2022 | SRI SAMEER KUMAR ROY AND ANR. Versus M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND 4 ORS | MR. B D DEKA MS. N UPADHYAY N CHAUDHURY | MR B KAUSHIK |
| | WITH I.A.(Civil)/2383/2022 in CRP(IO)/70/2022 | SAMEER KUMAR ROY AND ANR Versus M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND 4 ORS | MS. N UPADHYAY MS. N UPADHYAY N CHAUDHURY | MR B KAUSHIK |
| 32 | I.A.(Civil)/2435/2022 in RSA/102/2022 | FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS. | MR. U N CHATTRY MR. O LASKAR | GA, ASSAM SC, PWD |
| | WITH RSA/102/2022 | FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS. | MR. U N CHATTRY MR. O LASKAR | GA, ASSAM |
| <u>STAY MATTERS</u> | | | | |
| 33 | Tr.P.(C)./69/2022 FIXED | GAUTAM DEB Versus RUMU NATH | R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI | |

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| 34 | CRP(IO)/193/2022 | BIJAY KUMAR JALAN Versus SMT. SMREETY JALAN | MR. D DAS SR. ADV MR D TALUKDAR MR. U K BARMAN MR H ALI MR. R KONWAR | MR. N BARMAN |
| 35 | CRP(IO)/251/2022 FIXED | HURMUG ALI Versus DANEZ ALI | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | MR. A A R KARIM MS. R BEGOM |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------------------|--|---|--------------------------------|
| MOTION | | | |
| 1 WP(C)/892/2021 | RAMKRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS | MR. N J KHATANIAR | GA, ASSAM SC, EXCISE DEPTT. |
| 2 WP(C)/1853/2021 | SHAHAJAHAN KHAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN | GA, ASSAM SC, REVENUE |
| 3 Cont.Cas(C)/708/2022 | NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS | MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA | |
| 4 Cont.Cas(C)/713/2022 | MOKBUL HUSSAIN Versus DIBAKAR NATH AND ANR | MR. L R MAZUMDER MR. A ISLAM | |
| 5 Bail Appln./3277/2022 | ABDUL LATIF CHOUDHURY Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS J. AKTAR | PP, ASSAM |
| 6 WP(C)/6660/2022 | MD AMIR AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. R P HAZARIKA TUN RAJKHOWA | GA, ASSAM SC, REVENUE |
| 7 WP(C)/7438/2022 | SMT. SAPHIWANPHYLLA LYNGDOH Versus UNION OF INDIA AND 3 ORS. | MS. A HUSSAIN MR R ISLAM MS M DEKA MS N BISHAYA | DY.S.G.I. SC, DRI |
| 8 WP(C)/7509/2022 FIXED | BELTOLA PUBERUN SANGHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. H. BURAGOHAIN MS. H BORAH MS. M BURAGOHAIN | GA, ASSAM SC, REVENUE |
| 9 WP(C)/7581/2022 | RAGHU SUKAI Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 10 WP(C)/7583/2022 | LIPSING BORDOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR | MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |

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| 11 | WP(C)/7584/2022 CAVT. NO.13552/022, | M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS | MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI | SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR |
| 12 | WP(C)/7698/2022 | MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS | MR R DHAR MD. A MATLIB | GA, ASSAM SC, REVENUE |
| 13 | WP(C)/7699/2022 | M/S PUBERUN Versus THE STATE OF ASSAM AND 2 ORS. | MS. R DEKA MR. S S GOSWAMI | SC, AGRI. DEPARTMENT |
| 14 | WP(C)/7701/2022 | RAMEN BORDOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 15 | WP(C)/7703/2022 | AKBAR ALI Versus THE STATE OF ASSAM AND 8 ORS | MR. N BORAH N AHMED | GA, ASSAM SC, IWT |
| 16 | WP(C)/7704/2022 | DEEPAK KUMAR NATH Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 17 | WP(C)/7705/2022 | BABUL KUMAR LAHAN Versus THE STATE OF ASSAM AND 7 ORS | MR. D C C PHUKAN MS. J GOGOI MS R BORAH MS M BOSE | GA, ASSAM |
| 18 | WP(C)/7708/2022 | BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS | MR D C K HAZARIKA MS J KALITA | GA, ASSAM SC, FOREST |
| 19 | WP(C)/7712/2022 | BALEN PATAR Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 20 | WP(C)/7714/2022 | BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS | MS. P CHAKRABORTY MS. A DAS | GA, ASSAM |
| 21 | WP(C)/7717/2022 | M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS | MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN | GA, ASSAM SC, FOREST |
| 22 | WP(C)/7718/2022 | SURESH DOLEY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR G PEGU MR B KAUSHIK MR. S HAZARIKA MR S SARMAH MS A M DCOSTA | SC, CO OP |
| 23 | WP(C)/7721/2022 | DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR. T A CHOUDHURY | GA, ASSAM SC, REVENUE |
| 24 | WP(C)/7723/2022 | JATIN BORA Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 25 | WP(C)/7725/2022 | RITU THAKURIA Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 26 | WP(C)/7731/2022 | NIBHAJYOTI DUTTA @ NIVAJYOUTI PHUKAN DUTTA Versus THE STATE OF ASSAM AND 4 ORS. | MR. R Deka S I AKAND | SC, ASLSA GA, ASSAM |
| 27 | WP(C)/7732/2022 | BIMAL MAZUMDAR Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 28 | WP(C)/7733/2022 | RITU THAKURIA Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 29 | WP(C)/7734/2022 | JATIL PARBO AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B BARUAH MR S HUSSAIN | GA, ASSAM SC, N C HILLS SC, PWD |
| 30 | WP(C)/7736/2022 | MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS | MD. A MATLIB | GA, ASSAM SC, REVENUE |

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| 31 | WP(C)/7741/2022 | JATIN BORA Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 32 | WP(C)/7742/2022 | RANJU DEKA Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 33 | WP(C)/7743/2022 | BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS | MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | GA, ASSAM |
| 34 | WP(C)/7748/2022 | SALIM AHMED MAZID Versus THE STATE OF ASSAM AND 3 ORS | MS TOSHISENLA MR T A SHOHE | SC, P W D |
| 35 | WP(C)/7750/2022 | PHUKAN BORODOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 36 | WP(C)/7751/2022 | BIDYUT THAKUR Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR MS D DAS | SC, TIWA AUTONOMOUS COUNCIL |
| 37 | WP(C)/7753/2022 B/O | DAKSHIN BIJINI SS LTD Versus THE STATE OF ASSAM AND 6 ORS | MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI | GA, ASSAM |
| 38 | WP(C)/7767/2022 | ALL ASSAM CENTRAL ENVIRONMENT AND FOREST PROTECTION AND ANR Versus THE GOVERNMENT OF ASSAM AND 4 ORS | MR. B K DAS MR G JALAN | GA, ASSAM SC, REVENUE SC, FINANCE |
| <u>ORDER (IMPLEADMENT OF PARTY)</u> | | | | |
| 39 | I.A.(Civil)/3518/2022 B/O in WP(C)/3665/2022 WITH WP(C)/3665/2022 | SWAPNA SARMAH Versus THE STATE OF ASSAM AND 7 ORS MADHUPUR TEA ESTATE PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. R B PHOOKAN R SARMAH MS M KAKOTY MR. P K GOSWAMI R SARMAH MR J BORAH MS M KAKOTY | GA, ASSAM SC, REVENUE GA, ASSAM SC. REVENUE |
| <u>ADMISSION</u> | | | | |
| 40 | WP(C)/4768/2014 FIXED | M/S MINT LOGISTICS PVT. LTD. and 7 ORS Versus THE UNION OF INDIA and 7 ORS | MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. M THAKURIA MRS. A VERMA | MR A BORKATAKI, SC, N.F. RAILWAY |
| 41 | WP(C)/2291/2016 FIXED | MD. HAMIDUR HUSSAIN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS | MR.R M DEKA MR.M DAS MR.D CHETIA | GA, ASSAM SC, APDCL |
| 42 | WP(C)/5029/2017 FIXED WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017 | SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS. | MR.B D GOSWAMI MR.N SARKAR MR.B D GOSWAMI MR.N SARKAR | GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE GA, ASSAM |
| 43 | WP(C)/2095/2021 FIXED | JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS | MR. A WAHAB MR. M HUSSAIN MD. I H KHAN | GA, ASSAM MR. K K PARASAR (R-1) MR. C K S BARUAH ASSTT.S.G.I. SC, REVENUE SC, FINANCE |

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| 44 | WP(C)/4404/2021 FIXED | DILUWARA KHATUN Versus THE BHARAT PETROLEUM CORPORATION LIMITED AND 3 ORS | MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN | MR. S BORTHAKUR (R-1 TO 3) GA, ASSAM MR. S S ROY (R-1 TO 3) |
| 45 | WP(C)/4844/2021 FIXED | M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS | MR. A PARVEZ MR. M DUTTA MR J MAHANTA | MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R- 7 SC, ED |
| 46 | WP(C)/166/2022 FIXED | SURAT JAMAN AND 39 ORS Versus THE UNION OF INDIA AND 8 ORS | MR. A F N U MOLLAH K ZAMAN | SC, P AND R.D. GA, ASSAM MR. K GOGOI (R-1) ASSTT.S.G.I. |
| 47 | WP(C)/4794/2022 FIXED | ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS | MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK | MR. S KALITA (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE |
| 48 | WP(C)/5496/2022 FIXED | M/S BISHNU BASUMATARY - SHUBHASHIS CHAKRABORTY (JV) Versus THE STATE OF ASSAM AND 4 ORS | MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA | SC, PWD SC, BTC |
| | WITH I.A.(Civil)/3514/2022 in WP(C)/5496/2022 | BISHNU BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS | MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH MS S SHARMA | MR. N N B CHOUDHURY SC, BTC |
| 49 | WP(C)/7013/2022 FIXED | GOBINDA HAWALDAR Versus THE STATE OF ASSAM AND 2 ORS | MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|---|---|---|
| ORDER (STAY VACATING) | | | | |
| 1 | I.A.(Civil)/2431/2022 in WP(C)/1960/2022 | ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND ANR. | MR. N C DAS | MR D DAS MS. S SARMAH SC, FINANCE |
| | WITH WP(C)/1960/2022 | BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 4 ORS | MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR | SC, FINANCE SC, ATPPF |
| | WITH I.A.(Civil)/3135/2022 in WP(C)/1960/2022 | M/S UMATARA TEA COMPANY AND 3 ORS. Versus BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND 4 ORS. F | MR. SAILENDRA DEKA MS. J BORO MR J DAS | MR K TALUKDAR |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 2 | I.A.(Civil)/3512/2022 in WP(C)/5257/2020 | LAKHI DIHINGIA Versus THE STATE OF ASSAM AND 5 ORS | MR. P K MAZUMDAR | GA, ASSAM |
| | WITH WP(C)/5257/2020 | LAKHI DIHINGIA Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | SC, WATER RESOURCE |
| 3 | I.A.(Civil)/3520/2022 in WP(C)/5453/2022 | DARPA BAHADUR POUDEL AND ORS. Versus M/S PAKOWAL TEA COMPANY | MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI | MR. S R GOGOI |
| | WITH WP(C)/5453/2022 | M/S PAKOWAL TEA COMPANY Versus THE STATE OF ASSAM AND 7 ORS | MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI | GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FOREST SC, PCB |

ADMISSION

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| 4 | WP(C)/3067/2014 | RAMESWAR RAJKHOWA and 16 ORS, Versus THE STATE OF ASSAM and 7 ORS, | MR. D K KOTOKY MR. N BORUAH | MR. R K D CHOUDHURY, ASST.S.G.I. SC, P AND R.D. GA, ASSAM MS. K PHUKAN(R-1,2,4,5,6) MR. S DUTTA(R-3) ASSTT.S.G.I. |
| | WITH | | | |
| 5 | WP(C)/4801/2015 | SADOW ASOM HATIPHANDI SANMILAN Versus THE STATE OF ASSAM AND 7 ORS | MR. D K KOTOKY MR.N BORUAH | MR. R K D CHOUDHURY,ASSTT.S.G.I. SC, P AND R.D. GA, ASSAM MS. K PHUKAN(R-1,2,4,5,6) MR. S DUTTA(R-3) ASSTT.S.G.I. |
| 6 | WP(C)/6635/2015 FIXED | SRI PHILIP NARZARY Versus THE STATE OF ASSAM and 6 ORS. | MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH | MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) SC, FINANCE GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE |
| 7 | WP(C)/2882/2017 | ASMAT ALI and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS. | MR.D SARMAH MR.N UPADHAYA MS.R NEWAR MR. D K BAGCHI | GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) SC, FINANCE GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE |
| 8 | WP(C)/7682/2017 CAVT. NO. 1604/2017 CAVT. No. 1604/2017 | GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS. | MR.B BANERJEE MS.C MOZUMDAR MR. M K SARMA MR. A MOBARAQUE MR. A MOBARAQUE | GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE |
| 9 | WP(C)/5951/2018 | DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS. | MR M J QUADIR MR. K MIRA | MS. M B BORAH(G.A) MRS. A GAYAN MRS. A GAYAN SC, FOREST ASSTT.S.G.I. |
| 10 | WP(C)/6008/2019 | BIMAL NATH Versus THE STATE OF ASSAM AND 4 ORS. | MR. S BARUAH | GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 11 | WP(C)/6140/2019 | SABITRI NATH Versus THE STATE OF ASSAM AND 4 ORS. | MR. S BARUAH MR. A DAS | GA, ASSAM SC, REVENUE |
| 12 | WP(C)/7487/2019 | DILIP KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 13 | WP(C)/9540/2019 | SILSAKU JNANJYOTI PUTHIBHARAL AND YUVAK SANGHA Versus THE STATE OF ASSAM AND 2 ORS. | MS P BARUAH MR. D C C PHUKAN | GA, ASSAM MR. P. S. DEKA (R-3) MR. A. CHETRY (R-3) MR. K SARMA (R-3) SC, REVENUE |
| 14 | WP(C)/3801/2020 CAVT. NO.0558/2020 CAVT. No. 558/2020 | LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 18 ORS. | MR. U K NAIR MR R ISLAM | SC, CO OP MR A R BHUYAN FOR CAVEATOR |
| 15 | WP(C)/2697/2021 | JOI AAI PROGRESSIVE SOCIETY Versus THE STATE OF ASSAM AND 5 ORS. | MR. R K BORAH MR B BURAGOHAIN | SC, FOREST |
| 16 | WP(C)/2988/2021 | AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS. | MS. D GHOSH MR SAURADEEP DEY MS H BETALA | GA, ASSAM ASSTT.S.G.I. |
| | WITH | | | |
| 17 | WP(C)/3310/2021 | ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS | MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA | GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I. |

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| 18 | WP(C)/6598/2021 | M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 8 ORS | MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS | SC, HEALTH |
| | WITH I.A.(Civil)/343/2022 in WP(C)/6598/2021 | M/S NIHARIKA ENTERPRISES Versus THE STATE OF ASSAM AND 8 ORS. | MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS | SC, HEALTH |
| 19 | WP(C)/181/2022 | SARBESH ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS | K U AHMED MS P SARMA MS N HASAN | SC. WATER RESOURCE DEPTT. |
| 20 | WP(C)/350/2022 | PARTHA KUMAR NATH Versus THE UNION OF INDIA AND ANR | G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI | ASSTT.S.G.I. |
| 21 | I.A.(Civil)/1755/2022 FIXED in WP(C)/3780/2014 | ANYNAL HOQUE @ AYNAL HOQUE CHOUDHURY and 29 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. A R SIKDAR MR A ALI MR M M ZAMAN | GA, ASSAM SC, REVENUE |
| | WITH WP(C)/3780/2014 | ANYNAL HOQUE @ AYNAL HOQUE CHOUDHURY and 37 ORS. Versus THE STATE OF ASSAM and 7 ORS. | MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM | GA, ASSAM |
| 22 | WP(C)/6071/2022 | WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS. | MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI | MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R- 2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13) |
| | WITH | | | |
| 23 | WP(C)/423/2022 | HEMARI RONGPI AND 28 ORS Versus THE UNION OF INDIA AND 12 ORS | MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG | GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC, K A A C (R-5,6,9,11-13) |
| 24 | WP(C)/7300/2022 | GIAS UDDIN CHOUDHURY AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN | SC, CO OP |
| 25 | WP(C)/7383/2022 FIXED | HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS. | MR R DHAR MD. A MATLIB | GA, ASSAM SC, REVENUE |
| 26 | WP(C)/7384/2022 FIXED | FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS. | MR R DHAR MD. A MATLIB | GA, ASSAM SC, REVENUE |
| | | ORDERS | | |
| 27 | Cont.Cas(C)/600/2020 | GUNA KANTA GOGOI AND 25 ORS Versus ARAMANE GIRIDHAR AND 5 ORS | MS. N DEY | MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR |

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| 28 | Cont.Cas(C)/303/2021 B/O | SAMARESH SINHA Versus KESANG YANGZOM SHERPA AND ANR | | |
| 29 | WP(C)/6212/2021 | JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS | MR A V SINGH MR W R MEDHI | GA, ASSAM SC, BTC |
| 30 | WP(C)/6318/2021 | LAKHESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 12 ORS | MS D S DEKA | SC, P AND R.D. SC, BTC |
| 31 | WP(C)/6810/2021 | HITENDU RUDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS | DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER | SC, P AND R.D. GA, ASSAM |
| 32 | Review.Pet./63/2022 in WP(C)/4345/2017 (D/O), WITH WP(C)/4368/2017 (D/O) | RAJAT DAIMARI AND ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. B CHAKRAVARTY MS. A LALA MR. S BORDOLOI | GA, ASSAM MR. S BORA SC, BTC |
| 33 | Cont.Cas(C)/377/2022 | LAKHINATH BASUMATARY Versus ANURAG GOEL AND ANR | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-2) MR. D SAIKIA (r-2) MR. S BORA MR. S BORA MS. R B BORA |
| 34 | Cont.Cas(C)/484/2022 | DIGANTA RABHA Versus SADHAN BARMAN | MR. S K GOSWAMI MR. R SHARMA | MR. N UPADHAYAY |
| 35 | Cont.Cas(C)/577/2022 | JOY NARAYAN SARMAH Versus BABUL LEKHARU | MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN | MR. P K MUNIR MR. A. GAYAN |
| 36 | I.A.(Civil)/1393/2022 B/O, WITH WP(C)/7053/2019 (D/O) in WP(C)/7053/2019 WITH I.A.(Civil)/1390/2022 | HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR. | MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM | |
| 37 | I.A.(Civil)/3373/2022 in WP(C)/1361/2022 WITH WP(C)/1361/2022 | DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS | MR R DHAR MD. A MATLIB | GA, ASSAM SC, REVENUE |
| 38 | I.A.(Civil)/3377/2022 in WP(C)/3715/2020 WITH WP(C)/3715/2020 | DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR R DHAR MD. A MATLIB | GA, ASSAM SC, REVENUE |
| | | MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR R DHAR MD. A MATLIB | GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE |
| <u>STAY MATTERS</u> | | | | |
| 39 | WP(C)/2638/2014 | RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS | MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. P SARMA | MS. S BHUYAN(R-6) MR. B D KONWAR(R-6) GA, ASSAM MS. A DEVI MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT DEPT.,(R- 1,3 & 4)) MR. R KALITA(R-6) MS. S S SINGH MS. A BORBHUYAN MS. K MAHANTA(R-6) MR. R P SINGH |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
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| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
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| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|------------------------------|---|--|---------------------|
| WITHDRAWAL | | | | |
| 1 | Crl.Pet./1122/2022 B/O | ABDUS SELIM @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM | MS. S PHUKAN | PP, ASSAM |
| MOTION (BA) | | | | |
| 2 | Bail Appln./3278/2022 B/O | MAUHAMMAD FAIZAN @ MOHD. FAIZAN AND ANR. Versus THE UNION OF INDIA | MR H R A CHOUDHURY MR. M I HUSSAIN N. UDDIN | SC, DRI |
| 3 | Bail Appln./3279/2022 B/O | TOHID AND ANR. Versus THE UNION OF INDIA | MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN | SC, DRI |
| 4 | Bail Appln./3281/2022 B/O | MOHD. UBAISH AND ANR. Versus THE UNION OF INDIA | MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN | SC, DRI |
| 5 | Bail Appln./3292/2022 | BABULAL SARMA Versus THE STATE OF ASSAM | MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR | PP, ASSAM |
| 6 | Bail Appln./3293/2022 | MD. ZAKIRUL ISLAM @ ZAKIR Versus THE STATE OF ASSAM | MR. N ANAND MR. A BARUA MS.D SAIKIA | PP, ASSAM |
| 7 | Bail Appln./3295/2022 | ABDUL WAHAB @ ABDUL AHADA AND ANR Versus THE STATE OF ASSAM | MR. N J DUTTA MR Z HUSSAIN MR. M HOQUE MR N AHMED | PP, ASSAM |
| 8 | Bail Appln./3296/2022 | ABU TAHER PARAMANIK @ MD. ABU TAHER PARAMANIK Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA MR A RAHMAN | PP, ASSAM |
| 9 | Bail Appln./3297/2022 | MD. BASHIR KHAN Versus THE STATE OF ASSAM | MS. SOMILA | PP, ASSAM |

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|----------------------|------------------------------|---|--|-----------|
| 10 | Bail Appln./3298/2022 | ARUP KHARGHORIA Versus THE STATE OF ASSAM | MR. R B PHOOKAN R SARMAH MR J BORAH MR. A KHOUND | PP, ASSAM |
| 11 | Bail Appln./3299/2022 | ABED ALI AND ANR Versus THE STATE OF ASSAM | MR. J I BORBHUIYA MD. S Z B AKLAS | PP, ASSAM |
| 12 | Bail Appln./3300/2022 B/O | RAHIM ALI Versus THE STATE OF ASSAM | MD K RAHMAN | PP, ASSAM |
| 13 | Bail Appln./3301/2022 | SARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM | MR. M KALITA MR. N M DAS MR. J HATIMURIA | PP, ASSAM |
| 14 | Bail Appln./3302/2022 | SAYED HARUN KHANDEKAR Versus THE STATE OF ASSAM | MR. S DAS MR K DAS | PP, ASSAM |
| 15 | Bail Appln./3303/2022 | MOSSABBIR ALOM @ MOSABBIR ALOM Versus THE STATE OF ASSAM | MS. N NASRIN MR J I MONDAL MR J ISLAM | PP, ASSAM |
| 16 | Bail Appln./3304/2022 B/O | DIBYA JYOTI CHETIA Versus THE STATE OF ASSAM | MS. P BORAH | PP, ASSAM |
| 17 | Bail Appln./3305/2022 | MAHENDRA DEWRI Versus THE STATE OF ASSAM | MR A SHARMA | PP, ASSAM |
| 18 | Bail Appln./3306/2022 | BITTU DEB Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| 19 | Bail Appln./3307/2022 | SHAMIM AHMED Versus THE STATE OF ASSAM | MR. M A I HUSSAIN | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 20 | Crl.Pet./1100/2022 FIXED | BINAY KRISNA PAUL Versus THE STATE OF ASSAM AND ANR | MR. N C DAS MR. M DUTTA | PP, ASSAM |
| 21 | Crl.Pet./1216/2022 B/O | HANIF ALI AND 8 ORS Versus THE STATE OF ASSAM AND ANR | MR. S AHMED MS J HAZARIKA | PP, ASSAM |
| 22 | Crl.Pet./1217/2022 | AMRIT GHOSH AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. D CHAKRABARTY | PP, ASSAM |
| 23 | AB/3506/2022 | LALCHAN ALI Versus THE STATE OF ASSAM | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | PP, ASSAM |
| 24 | AB/3564/2022 | HAMIDUR RAHMAN Versus THE STATE OF ASSAM | MR Z HUSSAIN MS B B AHMED MR R ISLAM | PP, ASSAM |
| 25 | AB/3568/2022 | MATHURA PRASAD GOWALA Versus THE STATE OF ASSAM | MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA | PP, ASSAM |
| 26 | AB/3571/2022 | NARESWAR TALUKDAR Versus THE STATE OF ASSAM | MR P DAS MR K J PATHAK MR P PRAWAR | PP, ASSAM |
| 27 | AB/3580/2022 | FAHMIDA CHOUDHURY Versus THE STATE OF ASSAM | MR. S C BISWAS MR. A M BARBHUIYA MS A BEGUM | PP, ASSAM |
| 28 | AB/3581/2022 | CHINMOY CHAKRABORTY AND ANR Versus THE STATE OF ASSAM | MR. P HAZARIKA P. BORAH | PP, ASSAM |

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| 29 | AB/3582/2022 | AHED ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN | PP, ASSAM |
| 30 | AB/3583/2022 | ARJUN CHOUHAN Versus THE STATE OF ASSAM | MR. A LAL MR A BRAHMA | PP, ASSAM |
| 31 | AB/3584/2022 | ZAKIR HUSSAIN Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M HUSSAIN R I MONDAL | PP, ASSAM |
| ADMISSION | | | | |
| 32 | Tr.P.(CrI.)/9/2022 FIXED | JINA BEGUM Versus THE STATE OF ASSAM AND ANR | MR MINTU SAIKIA | MR S N KRISHNATRAYA MR R YASIN PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 33 | Bail Appln./2503/2022 WITH OFFICE MOTE, LCR FILES, FIXED | NAYAN CHANDRA KURI AND ANR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY | PP, ASSAM |
| 34 | Bail Appln./2595/2022 WITH OFFICE NOTE, FIXED | ANITA PAL Versus THE UNION OF INDIA | MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN | SC, NCB |
| 35 | Bail Appln./2799/2022 FIXED | TASLIMA BEGUM Versus THE STATE OF ASSAM | MR. A M KHAN MR. M K ALI | PP, ASSAM |
| 36 | Bail Appln./2857/2022 WITH LCR, FIXED | MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN | PP, ASSAM |
| 37 | Bail Appln./3095/2022 FIXED | AJIM UDDIN AHMED @ SHRI AZIZUDDIN AHMAD Versus THE STATE OF ASSAM | MR. A T SARKAR | PP, ASSAM |
| 38 | Bail Appln./3106/2022 FIXED | GUNAJIT DAS AND 2 ORS Versus THE STATE OF ASSAM | MR A K BORAH MR. P HAZARIKA P. BORAH | PP, ASSAM |
| 39 | Bail Appln./3119/2022 FIXED | SALEH AHMED @ MD. SALEH AHMED @ NAJU Versus THE STATE OF ASSAM | MR F K R AHMED MR F A AHMED | PP, ASSAM |
| 40 | Bail Appln./3136/2022 FIXED | JAHURUL ISLAM @ JEHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS J. AKTAR | PP, ASSAM |
| 41 | Bail Appln./3155/2022 FIXED | MD. ARFAN ALI Versus THE STATE OF ASSAM | MR. K K HANDIQUE MR D SHARMA MR. M KALITA MR. N MALAKAR | PP, ASSAM |
| 42 | Bail Appln./3161/2022 FIXED | NURJAMAL HOQUE AND ANR Versus THE STATE OF ASSAM | MR A K AHMED K SHIKDER | PP, ASSAM |
| 43 | Bail Appln./3168/2022 FIXED | MD. ABDUL KARIM Versus THE STATE OF ASSAM | MR F K R AHMED MR F A AHMED | PP, ASSAM |
| 44 | Bail Appln./3211/2022 FIXED | ANKUR DAS Versus THE STATE OF ASSAM | MR. R N D SARMA | PP, ASSAM |
| 45 | Bail Appln./3228/2022 FIXED | BIJOY KANOI Versus THE STATE OF ASSAM | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 46 | Bail Appln./3240/2022 FIXED | GANESH DAS AND ANR Versus THE STATE OF ASSAM | MR. A PARAMANIK P. KALITA | PP, ASSAM |

BAIL HEARING

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| 47 | AB/2208/2022 B/O | ARUP KUMAR DAS Versus THE STATE OF ASSAM | MR. U K DAS MS. B D SARMAH MS. H THAKURIA | PP, ASSAM |
| 48 | AB/2648/2022 FIXED | SUMI DEB AND 2 ORS. Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN | PP, ASSAM |
| 49 | AB/2655/2022 FIXED | PRADIP BARMAN Versus THE STATE OF ASSAM | MR. S MUNIR MR K HUSSAIN | PP, ASSAM |
| 50 | AB/2897/2022 FIXED | RUBI BHATTACHARJEE Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR A S NAJMUDDIN MR. I U CHOWDHURY | PP, ASSAM |
| 51 | AB/2908/2022 FIXED | ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY | MR A MOTALIB PP, ASSAM |
| 52 | AB/2946/2022 FIXED | ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALOM | PP, ASSAM |
| 53 | AB/2951/2022 FIXED | BISWAJIT DEB AND 2 ORS. Versus THE STATE OF ASSAM | MR S DAS MR K DEKA | PP, ASSAM |
| 54 | AB/2978/2022 FIXED | TUFAYEL AHMED @ TUFAL AHMED Versus THE STATE OF ASSAM | MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN | PP, ASSAM |
| 55 | AB/2990/2022 FIXED | EMAN ALI @ MD. EMAN ALI AND ANR Versus THE STATE OF ASSAM | MR. N H LASKAR | PP, ASSAM |
| 56 | AB/3065/2022 | MISBAHBUR RAHMAN TALUKDAR @ SIPAR@ MISBAH TALUKDAR Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR S K CHHETRY | PP, ASSAM |
| 57 | AB/3124/2022 FIXED | SALEUHDDIN AHMED Versus THE STATE OF ASSAM | MR I S MAZUMDAR | PP, ASSAM |
| 58 | AB/3151/2022 FIXED | HUSSAIN ALI MANDAL @ HOSEN ALI MANDAL Versus THE STATE OF ASSAM | MR. P A AHMED MR. D BORA MR. M A MONDAL | PP, ASSAM |
| 59 | AB/3172/2022 FIXED | RANJIT RAJBONGSHI Versus THE STATE OF ASSAM | MR. J KALITA MR D KALITA | PP, ASSAM |
| 60 | AB/3206/2022 FIXED | PRASENJIT DAS Versus THE STATE OF ASSAM | MR H R CHOUDHURY MR. S TALUKDAR | PP, ASSAM |
| 61 | AB/3242/2022 FIXED | NALU ROY Versus THE STATE OF ASSAM | MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH | PP, ASSAM |
| 62 | AB/3266/2022 FIXED | MONIRUL HOQUE Versus THE STATE OF ASSAM | MR A ALI MS. M KHATUN | PP, ASSAM |
| 63 | AB/3346/2022 FIXED | SAHINUR SHEIKH @ SAHINUR ISLAM Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS J. AKTAR | PP, ASSAM |
| 64 | AB/3426/2022 FIXED | SHARPAT ALI @ SARFAT ALI Versus THE STATE OF ASSAM | MR M AHMED MR A. ALI N. CHOUDHURY | PP, ASSAM |
| 65 | AB/3434/2022 FIXED | HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM | DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. S AHMED | PP, ASSAM |
| 66 | AB/3501/2022 FIXED | DEEPA KANOI Versus THE STATE OF ASSAM | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|--|
| ADMISSION | | | | |
| 1 | CRP/199/2017 WITH LCR | NRIPENDRA CH. BARMAN Versus MONIRAM BARMAN and 33 ORS. | MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED | MS.N RAI(R-8) MRA K RAIR-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8) |
| 2 | CRP(IO)/70/2018 | NIZAM UDDIN AND ORS. Versus JAMAL ALI AND ORS. | MD H R AHMED | |
| 3 | CRP(IO)/61/2019 | FOTU SK. @ MOHAMMAD ALI AND 3 ORS. Versus BABU SK. AND 9 ORS. | MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ | GA, ASSAM DR. K U AHMED (R1-R3) |
| 4 | CRP/89/2019 | ASSAM ALUMINUM Versus THE COMMISSIONER, EMPLOYEES COMPENSATION CLAIMS TRIBUNAL AND ANR. | MR. S CHAMARIA MR. M ALI MR A N SARMAH | |
| 5 | CRP/20/2020 | MURSHID ALI AND 3 ORS. Versus INNASH ALI AND 2 ORS. | MR. U K GOSWAMI | MRS. M SHARMA MR. U K DAS |
| 6 | CRP/57/2020 | SAFIUR RAHMAN LASKAR AND 17 ORS. Versus HEFAJUL HUSSAIN LASKAR | MS F AHMED MR. S K GHOSH | MS. N DEY (R-1) |
| 7 | FAO/5/2021 | PABITRA BORO Versus BALIN SAIKIA AND 4 ORS. | MR. M KASHYAP | MR. D A KAIYUM (R- 1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R- 1,2,3,4,5) |
| | WITH I.A.(Civil)/1849/2021 in FAO/5/2021 | PABITRA BORO Versus BALIN SAIKIA AND 4 ORS. | MR. M KASHYAP | |
| 8 | CRP/18/2022 | UCO BANK Versus PRAFULLA DEKA | MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI | MR. D NANDI MS P SARMAH |

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| 9 | FAO/49/2022 WITH LCR | SIDDIQUE ALI Versus MAGAR ALI | MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM | MR. B CHETRI MR K KASHYAB |
| 10 | CRP(IO)/63/2022 | SYED JAMIR ALI AND 10 ORS Versus SYED MOKIB ALI AND 5 ORS | MD M S ALI | MR. R BARUAH MR. A IKBAL |
| 11 | CRP/69/2022 | MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS | MR. A R MEDHI MS J KUMARI MS. K MEDHI | MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4) |
| ORDERS | | | | |
| 12 | MFA/43/2014 WITH LCR | NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR. | MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS | MR.K BHATTACHARJEE(R- 1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2 |
| | WITH MC/1794/2014 in MFA/43/2014 | NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR. | MR.A AHMED | |
| | WITH I.A.(Civil)/2370/2018 in MFA/43/2014 | SMT. HEERA BARUAH AND ANR Versus M/S NEW INDIA ASSURANCE CO. LTD. | MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE | MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HUJURI MS S DAS |
| 13 | MACApp./214/2016 | THE UNITED INDIA INSURANCE CO. LTD. Versus SHRI SURENDRA NATH DEKA and 6 ORS. | MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH | MR. A C MAHANTA MR. J AHMED (R- 6 & 7) MR. B K JAIN MR. S ISLAM (R- 6 & 7) MR. M DASGUPTA MR. A HOQUE (R- 6 & 7) MR. N MAHAMMAD (R- 6 & 7) MS. D BORA (R- 6 & 7) |
| | WITH CO/15/2017 in MACApp./214/2016 | SHRI SURENDRA NATH DEKA and 4 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS | MR.B K JAIN MS.M DASGUPTA | MR.A J SAIKIA MR.K BORAH |
| 14 | I.A.(Civil)/203/2017 in CRP/289742/2017 | SMT. BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD. | MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY | |
| | WITH CRP/289742/2017 (Filing Number) | BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD. | MS.K PHUKAN | PP, ASSAM |
| 15 | MACApp./125/2018 WITH LCR | THE NEW INDIA ASSURANCE CO. LTD. Versus MD REHIM ALI BARBHUIYA and 2 ORS | MS. S MOCHAHARI MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. M GAZLOO MR. SIDHANT DUTTA | |
| | WITH I.A.(Civil)/662/2018 in MACApp./125/2018 | THE NEW INDIA ASSURANCE CO. LTD. Versus MD REHIM ALI BARBHUIYA and 2 ORS | MS. S MOCHAHARI MS. N MODI MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. SIDHANT DUTTA MS. M GAZLOO | |
| 16 | MACApp./136/2018 WITH LCR | SMTI KIRON BALA SINGH and ANR Versus MD MUSTAFA UDDIN and 2 ORS | MS. B SARMA MRS. P M DUTTA | MR. A DUTTA |

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| 17 | MACApp./244/2018 WITH LCR | THE UNITED INDIA INSURANCE CO. LTD Versus SMTI PARUL BORA and 2 ORS | MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORA MR N BHUYAN | MR. T J MAHANTA (R1) MS. P BHATTACHARYA (R1) MR. A BORUA (R1) |
| 18 | MACApp./245/2018 WITH LCR | M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI SHASTI DAS and 5 ORS, | MR. A DUTTA MR.A AHMED MRS. P M DUTTA | MR. T J MAHANTA MR. S C BISWAS MS. P BHATTACHARYA MS. P BHATTACHARYA MR. A BORUA MR. P S BISWAS |
| | WITH I.A.(Civil)/1215/2018 in MACApp./245/2018 | M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SHASTI DAS AND 5 ORS | MD. A AHMED | MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINHA MR. A BORUA |
| 19 | MACApp./258/2018 WITH LCR | SMTI ARUNIMA CHANGMAI GOGOI Versus THE DIVISIONAL MANAGER, | MR A PEGU MR. K K PARASAR MR. B CHETRI | MR. A DUTTA MRS. P M DUTTA |
| 20 | MACApp./283/2018 WITH LCR | ORIENTAL INSURANCE CO. LTD Versus UTSHAB DEKA AND 2 ORS | MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO | MR R K D CHOUDHURY SR. GOVT ADV. STATE OF ASSAM MR. S C KOYAL A.S.G I. |
| 21 | MACApp./284/2018 WITH LCR | UNITED INDIA INSURANCE CO. LTD Versus MABIYA KHATUN AND ANR ANR | MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO | MR. M TALUKDAR (R1) MR. SHEELADITYA (R2) MR. P MEDHI (R2) MR. A SHAKIL (R1) |
| | WITH CO/28/2019 in MACApp./284/2018 | MABIYA KHATUN Versus UNITED INDIA INSURANCE CO. LTD AND ANR | MR. M TALUKDAR | MS M CHOUDHURY |
| 22 | MACApp./291/2018 WITH LCR | SMTI REKHA BORUAH GOGOI Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD | MR A PEGU MR. B CHETRI MR. K K PARASAR | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA |
| 23 | MACApp./649/2018 | NATIONAL INSURANCE CO. LTD. Versus RUMI BARUAH AND 3 ORS. | MR. B K PURKAYASTHA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. M BORUAH | MR S MUKTAR MR. Z IQBAL (R1, R2) MR. S RAHMAN (R1, R2) MR D MONDAL (R-1,2) |
| | WITH I.A.(Civil)/2557/2018 in MACApp./649/2018 | NATIONAL INSURANCE CO. LTD. Versus RUMI BARUAH AND 3 ORS. | MR. B K PURKAYASTHA MS. M BORUAH | |
| 24 | MACApp./654/2018 WITH LCR | NEW INDIA ASSURANCE COMPANY LTD Versus SRI BIKASH AGARWALA AND 5 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. K K BHATTA (R6) MS R DEVI (R6) |
| | WITH I.A.(Civil)/2585/2018 in MACApp./654/2018 | NEW INDIA ASSURANCE COMPANY LTD Versus SRI BIKASH AGARWALA AND 5 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. K K BHATTA (R6) MS R DEVI (R6) |
| 25 | CRP(IO)/369/2019 | MASADDAR ALI LASKAR Versus CHABIN CH. DAS | MS B DEVI | |
| 26 | CRP/58/2020 | ABHIMANYU CHOUHAN Versus REKHA DEVI CHOUHAN AND 2 ORS. | | MD. S M RAHMAN MD. S M RAHMAN |
| 27 | I.A.(Civil)/764/2020 in MFA/655/2020 | GOLAP RABBANI Versus MISS HASSINA BEGUM AND 2 ORS | MISS. M DAS MD. S ISLAM MR. M DEKA | MS. R D MOZUMDAR (R2, R3) MS. C MOZUMDAR (R2, R3) MR. S P SHARMA (R2, R3) |
| | WITH MFA/655/2020 (Filing Number) | GOLAP RABBANI Versus MISS HASSINA BEGUM AND 2 ORS | MD. S ISLAM | |

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| 28 | I.A.(Civil)/1175/2020 FIXED in MACApp./4880/2020 WITH MACApp./4880/2020 (Filing Number) | UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MINATI DAS AND 2 ORS | MR H BURAGOHAJN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE | |
| 29 | CRP/66/2021 FIXED | UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MINATI DAS AND 2 ORS (E) NEW INDIA ASSURANCE CO LTD Versus M/S MALPANI INDUSTRIES | MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA | MR D K MISHRA MR. B PRASAD MR P J BORAH |
| 30 | CRP/45/2022 WITH I.A.(Civil)/1289/2022 in CRP/45/2022 | PANCHMUKHI DEVI Versus SMTI. SITA DEVI AND 8 ORS | MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR | |
| 31 | CRP/67/2022 CAVT. NO.04452/022, | PANCHMUKHI DEVI Versus SMTI SITA DEVI AND 8 ORS SAROJ DAMANI AND 7 ORS Versus ON THE DEATH OF SURENDRA NARAYAN SUKUL, HIS LEGAL HEIRS AND ORS. | MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA | MR. S D PURKAYASTHA (FOR CAVEATOR) MR H K SARMA |
| 32 | MFA/92/2022 WITH LCR WITH I.A.(Civil)/2920/2022 in MFA/92/2022 | UNION OF INDIA Versus SHAIBYA DAS AND 3 ORS. | MR. K GOGOI | |
| 33 | MACApp./818/2022 WITH LCR | UNION OF INDIA Versus SHAIBYA DAS AND 3 ORS. MD. JIAUR RAHMAN Versus MRS. SOFIYA BEGUM AND 4 ORS | MR. S HOQUE | MR. K K BHATTA (R-5) MS JONA TALUKDAR (R-5) MS R DEVI (R-5) |
| 34 | I.A.(Civil)/2219/2022 in CRP/2400/2022 WITH CRP/2400/2022 (Filing Number) WITH I.A.(Civil)/541/2022 WITH I.A.(Civil)/550/2022 WITH I.A.(Civil)/2218/2022 | NARAYAN GHOSH AND ANR. Versus ON THE DEATH OF ASHA ROUT NARAYAN GHOSH AND ANR. Versus ASHA ROUT E NARAYAN GHOSH AND ANR. Versus SMTI. ASHA ROUT NARAYAN GHOSH AND ANR. Versus ASHA ROUT | MR G ALAM MR. F AHMED S R A NASER MS P D NAIR MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MS P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN | |
| 35 | I.A.(Civil)/2818/2022 in FAO/17/2020 WITH FAO/17/2020 | NARAYAN GHOSH AND ANR. Versus ON THE DEATH OF ASHA ROUT M/S G. O. B. ENTERPRISE Versus PROGRESSIVE MOTORS AND 3 ORS | MR G ALAM MR. F AHMED S R A NASER MR G BAISHYA MD. A HASSAN | |
| | | M/S G. O. B. ENTERPRISE Versus PROGRESSIVE MOTORS AND 3 ORS | MR G BAISHYA MD. A HASSAN | MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARYA MR. R B PHOOKAN R SARMAH FOR CAVEATOR |

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| 36 | I.A.(Civil)/2929/2022 in MACApp./8678/2022 | BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. | MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH | |
| | WITH MACApp./8678/2022 (Filing Number) | BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. E | MR. R GOSWAMI | |
| 37 | I.A.(Civil)/3067/2022 in MACApp./12101/2022 | JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . | B R DAS MS M BHARATI | |
| | WITH MACApp./12101/2022 (Filing Number) | JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . F | B R DAS | |
| <u>HEARING</u> | | | | |
| 38 | MACApp./674/2018 WITH LCR | THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4) |
| | WITH CO/6/2019 in MACApp./674/2018 | SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD | MR. S K JAIN MS. S TALUKDAR | |
| 39 | MACApp./910/2018 WITH LCR | THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MANJULA BORAH and ANR, | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. H NATH (R1) MR. A SATTAR (R2) MR. R HUSSAIN (R2) MS. N BARMAN (R2) MR. P K BORAH (R1) MR M AHMED (R1) MR. F SATTAR (R2) MR. S BORTHAKUR (R1) |
| <u>STAY MATTERS</u> | | | | |
| 40 | CRP(IO)/46/2019 | NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS. | MR. M U MONDAL MS. N NASRIN MD. I H KHAN | MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6) |
| | WITH I.A.(Civil)/3402/2022 in CRP(IO)/46/2019 | NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS. | MR. M U MONDAL MD. I H KHAN | MR. S HAQUE |
| | WITH I.A.(Civil)/3403/2022 in CRP(IO)/46/2019 | NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS. | MR. M U MONDAL MD. I H KHAN | MR. S HAQUE |
| | WITH I.A.(Civil)/3404/2022 in CRP(IO)/46/2019 | NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS. | MR. M U MONDAL MD. I H KHAN | MR. S HAQUE |
| 41 | Tr.P.(C)./9/2021 | MRS. JOGITA THAKURIYA Versus CHANDAN DAS | MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM | MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN |
| 42 | CRP(IO)/191/2022 WITH LCR | MOSTT JAMELA KHATUN @ JAMELA BEWA @ MOSTT JAMILA KHATUN Versus MOSTT ROUSHANARA KHATUN @ MOSTT ROSHANARA BIBI AND 4 ORS | MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH | MR. SURAJIT DAS (R1) GA, ASSAM (OP3-OP5) MR A W AMAN (R1) MR SARFRAZ NAWAZ (R1) MR S A BARBHUYAN (R1) MR S T ADNAN (R1) |

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| 43 | CRP(IO)/221/2022 | MD. RIAJUDDIN AHMED @ MD. RIYAJUDDIN AHMED Versus MD. ABDUS SWMI AHMED | MS S S ZIA | |
| 44 | CRP(IO)/236/2022 | MD. ELAR HUSSAIN AND ANR Versus MUSSTT WAHIDA RAHMAN AND 6 ORS | MR. A R SHOME MR B PUSHILAL | MS S S ZIA (R1, R2, R4-R7) |
| 45 | CRP(IO)/252/2022 | VARUN BEVERAGES LIMITED Versus M/S BAKSKISH ENTERPRISES AND ANR | MR. B K JAIN | |

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
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| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|--|
| ADMISSION | | | | |
| 1 | Crl.Pet./728/2017 WITH LCR 1 FILE | ABDUR RAKIB ANSARI and ANR. Versus ZERIFA JANNAT | MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL | MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED |
| | WITH | | | |
| 2 | Crl.Pet./217/2016 WITH LCR 2 FILES | ABDUR RAKIB ANSARI Versus ZERIFA JANNAT | MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY | MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI |
| | WITH | | | |
| 3 | Crl.Pet./128/2017 | ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT | MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL | MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN |
| | WITH | | | |
| 4 | Crl.Pet./188/2017 | ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT | MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH | MR A F N U MOLLAH MR. M ISLAM MR J A AHMED MR. N UDDIN PP, ASSAM |
| 5 | Crl.Pet./1035/2018 WITH LCR 1 FILE, FIXED | M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. A DAS MR. N SHARMA | MR. A K BHUYAN (R2) MS. A CHETIA (R2) MR. M BORAH (R2) MS S SARMA HAZARIKA (R2) MS. Y S PHOM (R2) PP, ASSAM |
| 6 | Crl.Pet./754/2019 WITH LCR 1 FILE | NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR | MR M J QUADIR MR. K MIRA | G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM |

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| 7 | WITH Crl.Pet./280/2019 | NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR. | MR M J QUADIR MR. K MIRA | G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM |
| 8 | Crl.Pet./1342/2019 | M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | PP, ASSAM |
| 9 | Crl.Pet./308/2020 WITH LCR 4 FILES | DULAL BORA Versus THE STATE OF ASSAM AND 5 ORS. | MR. S BORTHAKUR MS. P BORAH | MR. K BORUAH MR. M ALOM PP, ASSAM |
| 10 | Crl.Pet./361/2020 | RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION | A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN | MR. S C KEYAL MR M HALOI, Retainer Counsel,CBI SC, CBI |
| 11 | Crl.Pet./375/2020 | BRIJESH KUMAR RAI Versus THE STATE OF ASSAM | MS. D GHOSH MS N DEKA MR SAURADEEP DEY | MR. S K GHOSH MS F AHMED PP, ASSAM |
| 12 | Crl.Pet./455/2020 WITH OFFICE NOTE, LCR 1 FILE | GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. | | MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM |
| 13 | Crl.Pet./556/2020 WITH LCR 4 FILES | SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR. | MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM | MR Z ALAM MR. A SARMA PP, ASSAM |
| 14 | Crl.Pet./219/2021 WITH LCR 2 FILES, B/O | OSMAN GONI Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM | PP, ASSAM |
| 15 | Crl.Pet./584/2021 WITH LCR | MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR | MR I HAQUE | MR A SHARMA (R-2) PP, ASSAM |
| 16 | Crl.Pet./674/2021 | DR. DILIP KR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | PP, ASSAM |
| 17 | Crl.Pet./59/2022 | MUSSTT AMBIA BEGUM AND ANR Versus RAIHENA BEGUM | MR. A SARMA MR B CHOUDHURY MR. LENTSO MR H KALITA | MR. A MANNAF MD A S ALI MS J BEGUM |
| 18 | Crl.A./270/2022 WITH OFFICE NOTE, FIXED | MD. RATUL ALI Versus THE STATE OF ASSAM AND ANR. | MR. N AHMED MR. J. ALI MD S I AHMED | MR M HOQUE (r-2) MS S DEVI (r-2) PP, ASSAM |
| 19 | WITH I.A.(Crl.)/653/2022 in Crl.A./270/2022 | MD. RATUL ALI Versus THE STATE OF ASSAM AND ANR. | MR. N AHMED MR. J. ALI MD S I AHMED | PP, ASSAM |
| 19 | Crl.A./279/2022 WITH OFFICE NOTE, FIXED | AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR. | MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA | PP, ASSAM |
| 20 | WITH I.A.(Crl.)/664/2022 in Crl.A./279/2022 | AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR. | MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA | PP, ASSAM |
| 20 | Crl.A./282/2022 | RAJU DEY Versus GOURI DIRIAL | MR U DAS MR. S SAIKIA MS L R DEY MS S BORO | MR D SAIKIA MR. B K DAS MD R ISLAM |
| 21 | Crl.Pet./542/2022 WITH LCR 1 FILE | DIPAK DEY Versus THE STATE OF ASSAM AND ANR | MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS | MR. RAJARSHEE DE (r-2) PP, ASSAM |

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| 22 | Crl.Pet./627/2022 WITH LCR 1 FILE | JABED ALI MONDAL Versus THE STATE OF ASSAM AND ANR | MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY | MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM |
| 23 | Crl.Pet./1094/2022 FIXED | ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM AND ANR. | MR. S C BISWAS G UDDIN MR. A UDDIN | MR. A K TALUKDAR MR. S ISLAM S. I. KHAN PP, ASSAM |
| ORDERS | | | | |
| 24 | Crl.A./192/2012 WITH OFFICE NOTE, LCR 5 FILES | SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS | MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA | MR. S H RAHMAN (R- 2,3,4,7-13,15-23,25) MR. D A KAIYUM (R- 2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,- -13,15-23,25) MR J ISLAM (R-2,3,4,- -13,15-23,25) PP, ASSAM |
| 25 | Crl.A./43/2014 WITH LCR 6 FILES, OFFICE NOTE | SANJIT KALITA @ SANJIB KALITA Versus THE STATE OF ASSAM AND ANR. | DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA | PP, ASSAM |
| 26 | I.A./690/2015 WITH OFFICE NOTE, LCR 2 FILES, P.B.-3 in Crl.A./168/2016 WITH Crl.A./168/2016 | SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR | MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED | RETAINER COUNSEL(CBI) |
| | WITH Crl.A./168/2016 | SRI GOVIND SINGH Versus THE CENTRAL BUREAU OF INVESTIGATION | MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN | RETAINER COUNSEL CBI |
| 27 | Crl.A./163/2015 WITH I.A.(Crl.)/20/2016 in Crl.A./163/2015 WITH I.A.(Crl.)/472/2018 in Crl.A./163/2015 WITH Crl.A./127/2016 | SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR | MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED | RETAINER COUNSEL CBI |
| | | SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR. | MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA | MS.A BEGUM SC, CBI |
| | | SMTI. MANJUSHREE SHARMA Versus CENTRAL BUREAU OF INVESTIGATION | MR. L R MAZUMDER MS. S BEGUM | SC, CBI |
| 28 | Crl.A./127/2016 WITH Crl.A./128/2016 | SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR. | MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA | MS.A BEGUM SC, CBI |
| | | SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR. | MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA | MS.A BEGUM SC, CBI |
| | | SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR. | MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA | MS.A BEGUM SC, CBI |
| 30 | Crl.Pet./1310/2018 B/O | SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. DITUL DAS MR. R RAHMAN | PP, ASSAM |
| 31 | Crl.A./212/2019 WITH OFFICE NOTE, LCR 1 FILE | SHYAM AND SONS (HUF) Versus THE STATE OF ASSAM AND ANR | MR. P TALUKDAR MS. M DAS MR. S K AGARWAL | PP, ASSAM |

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| 32 | Crl.A./337/2019 WITH OFFICE NOTE, LCR 4 FILES | SRI SOMNATH SUTRADHAR @ FUKKA Versus THE STATE OF ASSAM AND ANR | MR. K K BHUYAN MS. B CHOWDHURY, AMICUS CURIAE MR. B P CHANGMAI MS P BARUAH MR D DEKA | MR A ALI (R-2) PP, ASSAM |
| 33 | I.A.(Crl.)/273/2020 WITH LCR 5 FILES in Crl.A./118/2010 WITH Crl.A./118/2010 | BIPUL DAS Versus THE STATE OF ASSAM | MR D N BHATTACHARYYA | PP, ASSAM |
| 34 | Crl.L.P./31/2022 in Crl.A./3837/2022 WITH Crl.A./3837/2022 (Filing Number) | BIPUL DAS, Versus STATE OF ASSAM, BHUSAN JYOTI SAHARIA Versus BARANYAJYOTI SAHARIA | MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA MR H R A CHOUDHURY MR S CHAUHAN MR A J GHOSH | PP, ASSAM |
| 35 | I.A.(Crl.)/115/2022 WITH LCR 3 FILES in Crl.A./1565/2022 WITH Crl.A./1565/2022 (Filing Number) | BHUSAN JYOTI SAHARIA Versus BARANYAJYOTI SAHARIA E MEHARUL ISLAM @ MEHERUL ALI Versus THE STATE OF ASSAM AND ANR. | MR. R PHUKAN | PP, ASSAM |
| 36 | Crl.A./260/2022 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/621/2022 in Crl.A./260/2022 | MEHARUL ISLAM @ MEHERUL ALI Versus THE STATE OF ASSAM AND ANR. TAIZUDDIN Versus THE STATE OF ASSAM AND ANR. | MR. R PHUKAN | PP, ASSAM |
| 37 | Crl.A./268/2022 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/649/2022 in Crl.A./268/2022 | TAIZUDDIN Versus THE STATE OF ASSAM AND ANR. LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR. | MR. B CHOWDHURY MS. S PHUKAN | PP, ASSAM |
| 38 | I.A.(Crl.)/753/2022 WITH LCR 1 FILE in Crl.Pet./135/2022 WITH Crl.Pet./135/2022 | LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR. MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ORS. | MR. K SARMA MR. S BORUAH | PP, ASSAM |
| 39 | I.A.(Crl.)/754/2022 WITH LCR 1 FILE in Crl.Pet./134/2022 WITH Crl.Pet./134/2022 | MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR | MR. K SINGHA MR. S BORUAH | PP, ASSAM |
| 40 | Crl.Pet./923/2022 FIXED | MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR SANDEEP TEKRIWAL AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM | PP, ASSAM |
| 41 | Crl.Pet./1089/2022 FIXED | MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA MS. M DAS | MR. M DAS | PP, ASSAM |

HEARING

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| 42 | Crl.A./78/2011 WITH LCR 6 FILES | ABDUL KARIM BHUYAN @ ABDUL KASIM BHUYAN AND 2 ORS Versus STATE OF ASSAM | MR.G SAROWAR MR.M DUTTA MR.T RAHMAN MR.N UDDIN | PP, ASSAM |
| 43 | Crl.A./168/2011 WITH LCR 4 FILES | SHAM @ SHYAM DAS Versus THE STATE OF ASSAM | MR.Z ALAM MR.G KAKATI | PP, ASSAM |
| 44 | Crl.A./200/2011 WITH LCR 5 FILES | JAHNU BARUA Versus G. L. PUBLICATIONS LTD. AND ORS | MR.A K DAS MS.M BARUAH | MR.Z ALAM MR. B SARMA MR.U SAIKIA |
| 45 | Crl.Pet./821/2022 WITH LCR 1 FILE, FIXED | UBAIDULLAH MASKUR BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA | MR. A R BHUYAN (r-2) PP, ASSAM MR. B SAHARIA (r-2) |

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| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
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| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |



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[For Friday,2nd December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---------------------------|--|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3294/2022 | BILALUDDIN ALI @ BILLAL HUSSAIN Versus THE STATE OF ASSAM | MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE | PP, ASSAM |
| MOTION | | | | |
| 2 | Crl.Rev.P./562/2022 | FARDIN AKHTER Versus ROSELINE FIROZ | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM | |
| 3 | Crl.Rev.P./563/2022 | HIFJUR RAHMAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED M M ZAMAN MR. A BASUMATARY | PP, ASSAM |
| 4 | Crl.Pet./1214/2022 | RAJ KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR. | MR. N ALAM R K MR. A RAHMAN | PP, ASSAM |
| 5 | Crl.Pet./1215/2022 B/O | NUR ALI AND 3 ORS Versus THE STATE OF ASSAM | MD K RAHMAN MR. S MEDHI MR. S ALAM | PP, ASSAM |
| 6 | AB/3098/2022 | ABU SALEH MUHAMMAD MUSA Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| WITH | | | | |
| 7 | AB/3171/2022 | MAZEDUL ALOM Versus THE STATE OF ASSAM | MRS. B GOGOI MS M BORAH | PP, ASSAM |
| 8 | AB/3560/2022 | MEWA BEGAM @ MEWA BIBI Versus THE STATE OF ASSAM | MR H R CHOUDHURY S. TALUKDAR | PP, ASSAM |
| 9 | AB/3561/2022 | NUR MOHAMMAD Versus THE STATE OF ASSAM | MR. R ALI H A AHMED MR A S SK | PP, ASSAM |
| 10 | AB/3562/2022 | ABDUL KHALEK Versus THE STATE OF ASSAM | MR. M HUSSAIN MR. A Z AHMED | PP, ASSAM |

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| 11 | AB/3563/2022 | MD. MOJIBUR @ MUJIBUR RAHMAN Versus THE STATE OF ASSAM | MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH | PP, ASSAM |
| 12 | AB/3565/2022 | SUDHIR KUMAR AND 4 ORS. Versus THE STATE OF ASSAM | MR D CHUTIA | PP, ASSAM |
| 13 | AB/3567/2022 | SANJAY KAKATI AND ANR. Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA MR. P TELI | PP, ASSAM |
| 14 | AB/3569/2022 B/O | GAJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM | MD K RAHMAN MR. S MEDHI | PP, ASSAM |
| 15 | AB/3570/2022 | SHIBBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM | PP, ASSAM |
| 16 | AB/3576/2022 | MAHIDUL ALI KHA AND ANR Versus THE STATE OF ASSAM | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN | PP, ASSAM |
| 17 | AB/3577/2022 | AZIM UDDIN Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| 18 | AB/3578/2022 | BINITA DEORI Versus THE STATE OF ASSAM | MR. S K DEORI | PP, ASSAM |
| 19 | AB/3579/2022 | GAYATRI SAIKIA Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA MR. P TELI | PP, ASSAM |
| ADMISSION | | | | |
| 20 | Crl.Pet./501/2021 WITH LCR 3 FILES, FIXED | PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS. | MR S BORTHAKUR MS. P BORAH | MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM |
| WITH | | | | |
| 21 | Crl.Pet./350/2020 | BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS. | MR. S BORTHAKUR MR. K GOGOI MS. P BORAH | MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 22 | Bail Appln./2378/2022 WITH CASE DIARY AND CASE RECORD | RAHUL PRASAD Versus THE STATE OF ASSAM | MR S M T CHISTIE MR T THAKURIA | PP, ASSAM |
| 23 | Bail Appln./2646/2022 WITH OFFICE NOTE, CASE RECORD AND CASE DIARY, FIXED | MANJUR AHMED LASKAR @ SHAHJAHAN Versus THE STATE OF ASSAM | MR. JUNM LASKAR MS. J GHOSH | PP, ASSAM |
| 24 | Bail Appln./2812/2022 WITH OFFICE NOTE, FIXED | KAMAL MALAKAR Versus NARCOTICS CONTROL BUREAU | MR H R CHOUDHURY S. TALUKDAR | SC, NCB |
| 25 | Bail Appln./2873/2022 WITH OFFICE NOTE, LCR FILES, FIXED | SURAJ DAS Versus NARCOTICS CONTROL BUREAU | MR H R CHOUDHURY S. TALUKDAR | SC, NCB |
| 26 | Bail Appln./2906/2022 FIXED | RAFED ALI AHMED Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 27 | Bail Appln./3003/2022 FIXED | NUR AHMED ALI Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS J. AKTAR | PP, ASSAM |

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| 28 | Bail Appln./3012/2022 WITH LCR, FIXED | PRABHA SANKAR TIWARI Versus THE UNION OF INDIA | MR. S MITRA MR A K BORO | SC, NCB |
| 29 | Bail Appln./3021/2022 B/O | JAGIR ALI AND ANR Versus THE STATE OF ASSAM | MR. K BHATTACHARJEE MS B TALUKDAR | PP, ASSAM |
| 30 | Bail Appln./3037/2022 FIXED | SAMESWAR BRAHMA MUSHAHARY @ SUMESWAR BRAHMA MUSHAHARY Versus THE STATE OF ASSAM | MR B B NARZARY MR. P MAHANTA MS. P SAHARIA | PP, ASSAM |
| 31 | Bail Appln./3097/2022 FIXED | PRADIP RAJKHOWA AND ANR Versus THE STATE OF ASSAM | MR P KATAKI MRS R BEGUM | PP, ASSAM |
| 32 | Bail Appln./3110/2022 FIXED | ABBAS ALI Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 33 | Bail Appln./3128/2022 WITH OFFICE NOTE, FIXED | JIT MUDOI AND ANR Versus THE STATE OF ASSAM | MR. A KHANIKAR R L CHUTIA | PP, ASSAM |
| 34 | Bail Appln./3149/2022 FIXED | MUSST BHANU BEGUM Versus THE STATE OF ASSAM | MR K THAKUR MR D MEDHI | PP, ASSAM |
| 35 | Bail Appln./3185/2022 FIXED | DULESWAR DUTTA AND ANR Versus THE STATE OF ASSAM | MR. P HAZARIKA P. BORAH | PP, ASSAM |

BAIL HEARING

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| 36 | AB/1105/2022 FIXED | DEWAN RAHIZ UDDIN AHMED Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI | PP, ASSAM |
| 37 | AB/1108/2022 FIXED | ABU NASER ZELANI Versus THE STATE OF ASSAM | MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS | PP, ASSAM |
| 38 | AB/1547/2022 FIXED | AKTAR HUSSAIN Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA MR A RAHMAN | PP, ASSAM |
| 39 | AB/2261/2022 FIXED | INAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH MR. M ALOM | PP, ASSAM |
| 40 | AB/2333/2022 FIXED | MD. ABUL KALAM Versus THE STATE OF ASSAM | MR. T CHUTIA | PP, ASSAM |
| 41 | AB/2345/2022 FIXED | MOONTAJ AHMED AND 4 ORS. Versus THE STATE OF ASSAM | MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA | PP, ASSAM |
| 42 | AB/2350/2022 FIXED | SURESH SINGH AND ANR. Versus THE STATE ASSAM | MR. N BORAH MR H MAZUMDER | PP, ASSAM |
| | WITH | | | |
| 43 | AB/1438/2022 | BARUN NANDI Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH | PP, ASSAM |
| | WITH | | | |
| 44 | AB/1439/2022 | DILIP SINGH Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH | PP, ASSAM |
| 45 | AB/2488/2022 FIXED | MUBID ALI Versus THE STATE OF ASSAM | MR I HASSAN | PP, ASSAM |
| 46 | AB/2613/2022 FIXED | MRINAL PATHAK Versus THE STATE OF ASSAM | MR. G PHUKAN MS. A CHAKRABARTY | PP, ASSAM |

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| 47 | AB/2651/2022 FIXED | SAIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. T CHUTIA MR S PAUL | PP, ASSAM |
| 48 | AB/2659/2022 FIXED | MADHUMANGAL DAS Versus THE STATE OF ASSAM | MR. R ALI MR S PAUL | PP, ASSAM |
| 49 | AB/2673/2022 FIXED | JAYNAL ABDIN Versus THE STATE OF ASSAM | MR R BAISHYA | PP, ASSAM |
| 50 | AB/2684/2022 FIXED | AZAD HUSSAIN LASHKAR Versus THE STATE OF ASSAM | MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA | PP, ASSAM |
| 51 | AB/2714/2022 FIXED | CHANMIAH MONDAL Versus THE STATE OF ASSAM | MR. A AHMED MR. S H ZAMAN U U KHAN | PP, ASSAM |
| 52 | AB/2779/2022 FIXED | SIRAJUL ISLAM Versus THE STATE OF ASSAM | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE | PP, ASSAM |
| 53 | AB/3000/2022 FIXED | ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY | PP, ASSAM |
| 54 | AB/3203/2022 FIXED | KARIM UDDIN AHMED @ MD. KARIMUDDIN AHMED Versus THE STATE OF ASSAM | MR. A M S MAZUMDER | PP, ASSAM |
| 55 | AB/3208/2022 FIXED | PRATYUSH HAZARIKA Versus THE STATE OF ASSAM | MR. K SINGHA MR. S D ROY | PP, ASSAM |
| 56 | AB/3215/2022 FIXED | REZZAK ALI Versus THE STATE OF ASSAM | MUSTAFIJUR RAHMAN | PP, ASSAM |
| 57 | AB/3280/2022 FIXED | BIDISHA DEVI Versus THE STATE OF ASSAM | MR D C K HAZARIKA MS J KALITA | PP, ASSAM |
| 58 | AB/3336/2022 FIXED | AKKAS ALI BHUYAN Versus THE STATE OF ASSAM | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM | PP, ASSAM |
| 59 | AB/3343/2022 FIXED | ABDUL SALAM SHEIKH @ ABU SALAM Versus THE STATE OF ASSAM | MR. R ISLAM | PP, ASSAM |
| 60 | AB/3403/2022 FIXED | DILDAR HUSSAIN Versus THE UNION OF INDIA | MR. T DEURI MS T WAPANGLA | DY.S.G.I. |
| 61 | AB/3423/2022 FIXED | ABDUL ALI @ MD ABDUL ALI Versus THE STATE OF ASSAM | MR. I CHOUDHURY MR. B DEKA MS K BORAH | PP, ASSAM |
| 62 | AB/3436/2022 FIXED | OMAR FARUQUE Versus THE STATE OF ASSAM | MR G PHUKAN | PP, ASSAM |
| 63 | AB/3438/2022 FIXED | MD. KASIM ALI @ KASHIM ALI Versus THE STATE OF ASSAM | MR. A HUSSAIN MR. A MOBARAQUE S A AKIB | PP, ASSAM |
| 64 | AB/3446/2022 FIXED | LOREN PEGU Versus THE STATE OF ASSAM | MR K THAKUR MR D MEDHI B ALI SK | PP, ASSAM |
| 65 | AB/3451/2022 FIXED. | SUPRAVA PATHAK AND ANR Versus THE STATE OF ASSAM | MR. N ANAND MR. A BARUA MS.D SAIKIA | PP, ASSAM |
| 66 | AB/3463/2022 FIXED | UJJAL BHUYAN Versus THE STATE OF ASSAM | MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS | PP, ASSAM |

67 AB/3482/2022
FIXED
ASHIK RAHMAN
Versus
THE STATE OF ASSAM
MR. S A HUSSAIN
MR D J HALOI
PP, ASSAM

ORDERS

68 CrI.Rev.P./198/2022
WITH LCR 1 FILE, B/O
BIREN SARMA
Versus
THE STATE OF ASSAM AND 2 ORS
MR. S SAHU
MR. T BHARALI
PP, ASSAM

69 I.A.(CrI.)/764/2022
B/O
in CrI.Rev.P./10246/2022
THE STATE OF ASSAM AND ANR.
SANJIB DEY
Versus
MR. R BARUAH
PP, ASSAM

WITH

CrI.Rev.P./10246/2022
(Filing Number)

SANJIB DEY
Versus
THE STATE OF ASSAM AND ANR. F

MR. R BARUAH

HEARING

70 CrI.Rev.P./175/2019
WITH LCR 4 FILES, FIXED
BHUYOTI BAISHYA
Versus
THE STATE OF ASSAM AND ANR.
MR. K K BHUYAN
MR. B DEKA
MR. B P CHANGMAI
MR. N ALAM
MR. S U AHMED
PP, ASSAM

71 CrI.Pet./66/2021
FIXED
PRASANNA JIT PATHAK @ PRASANNA
PATHAK
Versus
THE STATE OF ASSAM AND ANR
MR. K R PATGIRI
MR. B GOGOI
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 2) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 3) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 4) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 5) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 6) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 7) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 8) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 9) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 10) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 11) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 12) | MR A K MAHESWARI | 29-11-2022 | To | 08-12-2022 |
| 13) | MR S SARMA | 28-11-2022 | To | 09-01-2023 |
| 14) | MR. N BORUAH | 30-11-2022 | To | 12-12-2022 |
| 15) | MR H DAS | 01-12-2022 | To | 05-12-2022 |
| 16) | MS. S D GUPTA | 02-12-2022 | To | 20-12-2022 |
| 17) | MR. A K PURKAYASTHA | 01-12-2022 | To | 02-12-2022 |
| 18) | MR. S SHARMA | 01-12-2022 | To | 02-12-2022 |
| 19) | MR. V K CHOPRA | 06-12-2022 | To | 09-12-2022 |